

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH AT NEW DELHI

I.A. NO. ___ OF 2025

IN

O.A. NO. 955 OF 2024

PRESIDENT MUNICIPAL COMMITTEE THATHRI

..APPLICANT

VERSUS

UNION TERRITORY OF J&K & ORS.

...RESPONDENTS

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1564

DATE: 18.08.2025

PLACE: NEW DELHI

THROUGH

A handwritten signature in blue ink, consisting of a stylized, cursive letter 'V' or similar shape.

**ALPHA LEGAL ADVOCATES
C-53, BLOCK C, JANGPURA EXTENSION,
NEW DELHI – 110014**

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Original Application No. 955/2024**

PRESIDENT MUNICIPAL COMMITTEE THATHRI

...APPLICANT

VERSUS

UNION TERRITORY OF J&K & ORS.

...RESPONDENTS

ADDITIONAL RESPONSE ON BEHALF OF RESPONDENT NO. 5 / MEGHA ENGINEERING AND INFRASTRUCTURE LIMITED SUBMITTED PURSUANT TO THE COMPLIANCE VERIFICATION REPORT FILED BY JKPCCE DATED 22.04.2025 AND IN COMPLIANCE OF THE ORDER DATED 21.07.2025 PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL

RESPECTFULLY SHOWETH: -

1. That the present additional response is being filed by Respondent No. 5, Megha Engineering and Infrastructures Limited (hereinafter referred to as "the Answering Respondent" or "MEIL"), in compliance with the directions issued by this Hon'ble Tribunal vide its Order dated 21.07.2025, wherein the Respondent Nos. 4 to 7 were directed to file responses/ undertaking detailing the remedial measures taken to remedy any environmental damage caused, if any.
2. At the outset, the Answering Respondent reiterates its unwavering commitment to the highest standards of environmental compliance and sustainable development in the execution of the Ratle Hydro Electric Power Project (RHEP), a project of national importance aimed at generating 850 MW of clean energy in Kishtwar District, Union Territory of Jammu & Kashmir. The Answering Respondent has diligently adhered to the conditions as well as the recommendations issued by the Jammu & Kashmir Pollution Control Committee (JKPCC).

3. This response builds upon the previous filings of the Answering Respondent, including its objections to the Joint Committee Report filed on 18.02.2025 and the Additional Response dated 02.05.2025. In compliance with the Hon'ble Tribunal's Order dated 21.07.2025, which directed the Respondent Nos. 4 to 7 to file additional replies giving details on the further progress made regarding removal and proper storage of muck and other remedial measures undertaken, the Answering Respondent humbly submits the following point-wise response for the kind consideration of this Hon'ble Tribunal.

A. DESIGNATED LOCATION FOR MUCK DUMPING

4. It is respectfully submitted that as the Engineering, Procurement, and Construction (EPC) Contractor, the Answering Respondent is contractually obligated to dispose of the excavated material (muck) at sites designated and provided by the Employer, Respondent No. 4 (RHPCL). The Contract Agreement identified three specific locations, namely Zone – 1 (on the right bank of the river Chenab, the upper side of the village Thathri, and downside of the Proposed Dam, in an approximate length of 1350 Mts., Zone – 2 (on the left of river Chenab down side of the proposed Dam and lower level than the existing NH-1B in a length of 1400 Mts, and Zone – 3 (on right bank of Kullgad nalla above NH-1B in length of 450 Mts, as a designated location for muck dumping . The Answering Respondent has, at all times, operated within the confines of these contractually stipulated and designated areas for its primary dumping activities.

B. ACTUAL LOCATION WHERE THE MUCK HAS BEEN DUMPED

5. In accordance with the contract, the excavated muck was initially deposited at the designated Zone – 1 (Right Bank) and Zone – 2 (Left Bank) however Zone -3 could not be utilized for muck dumping due to its extreme topography. It is pertinent to mention that due to challenging topography and the saturation of these sites, the Answering Respondent proactively ceased dumping activities at Zone – 1 in July, 2024 and at Zone – 2 in March 2025 to prevent any environmental risks.
6. Subsequently, to ensure the uninterrupted progress of this time-bound project of national importance, and in light of the saturation of the primary sites, the muck was relocated and temporarily stored at three alternative locations, namely Joshana, Kandni,

and Hasti. It is humbly submitted that the use of these sites is legally and environmentally sound for the following reasons:

- a. **Joshana (Alternative Site 1) and Kandni (Alternative Site 2):** These sites fall within the land already acquired for the project by the Employer (RHPCL). As such, being part of the project area, no separate or new approval is required for their use for temporary storage of muck that is intended for reuse within the project.
- b. **Hasti (Alternative Site 3):** The utilization of this site is pursuant to an Order passed by the District Commissioner, Kishtwar, dated 09.05.2025, which sanctioned its use for developing a landfill park under a Corporate Social Responsibility (CSR) initiative. The muck temporarily stacked here is to be used as a base/foundation for this landfill initiative, after which the developed site shall be handed over to the government. Hence, this constitutes a temporary stacking arrangement for a government-approved developmental activity. Furthermore, for portions of land owned by private individuals, the Answering Respondent has entered into formal Lease Agreements for the temporary storage of muck. This demonstrates a responsible, balancing project needs with community development and legal propriety. Copies of the District Commissioner, Kishtwar Order dated 09.05.2025 and the Lease Agreements are herein annexed as **Annexure A (Colly)**.

C. ACTIONS TAKEN TO REMOVE THE DUMPED MUCK

7. The Answering Respondent has undertaken extensive and large-scale efforts to remove and relocate the muck from riverbank at Zone – 1. As confirmed in the compliance status letter dated 07.08.2025, more than 80% of the muck has been successfully removed and relocated to the designated alternative site at Joshana, situated approximately 8 kms away from the river. A copy of the Letter dated 07.08.2025 from MEIL to RHPCL is annexed herewith as **Annexure B**.
8. The progress of this substantial logistical exercise, which involved transporting the material approximately 8 kilometres away from the river, has also been meticulously tracked and communicated to the Employer (RHPCL). The progressive reduction of

muck at the site is detailed in the compliance status letters issued to the Employer (RHPCL), details are reproduced as under:

- a. As of 12.12.2024, the remaining muck to be shifted was 1.26 lakh m³.
- b. By 08.02.2025, this was reduced to 59,464 m³.
- c. As of the latest update on 12.07.2025, only 28,464 m³ of muck remains to be shifted.

Copies of the compliance status letters dated 12.12.2024, 08.02.2025, and 12.07.2025 are herein annexed as **Annexure C (Colly)**.

9. It is submitted that the muck relocation activities had to be temporarily suspended due to the onset of the monsoon season, which poses significant safety and operational challenges in the hilly terrain. The Answering Respondent assures this Hon'ble Tribunal that the removal of the small remaining quantity will be completed at the earliest opportunity once the weather conditions permit.

D. DETAILS OF REMOVAL, STORAGE, AND REMEDIAL MEASURES UNDERTAKEN

10. The Answering Respondent has not only focussed on the removal and storage of muck but has also implemented robust remedial and protective measures to safeguard the environment, specifically the River Chenab, which have rendered the previous observations of the JKPCC Report dated 22.04.2025 otiose. In response to the observations made in the compliance verification report filed by J&K PCC, the Answering Respondent has taken the following remedial measures:

- a. **Regarding Protective Crate Walls:** It is reiterated that a 6 – meter high retaining wall, extending approximately 400 meters, was constructed along the entire length on the dumping yard at Zone – 1. This structure was engineered with a 1-meter high concrete case and wire crates in layers, and was constructed well above the recorded HFL to provide adequate protection, The observation that the wall was below HFL is respectfully contested.
- b. **Regarding Muck Reaching the River Flow:** The Answering Respondent respectfully submits that the JKPCC's observation of muck reaching the river flow upstream is a misinterpretation of the factual position. The Protective wire

crate walls were, and continue to be in place at this location. The alleged damage to certain sections of the pre-existing structures / crate walls suffered some damage due to unfortunate consequence of the unforeseen and intense flash floods, an event beyond the reasonable control of the Answering Respondent. The material visible in the photographs is predominantly large, natural boulders and minor residual muck from the construction of an essential approach road, and not the result of the active direct dumping. The photographs appended to the PCC report depict an area which is designated for stone crushing activity zone, where material is stored at a considerable distance from the river. The Answering Respondent will take appropriate steps to re-strengthen the wire crates.

- c. **Regarding Safeguards at Alternative Sites:** Contrary to the JKPCC's observations on the lack of preventive measures, the Answering Respondent submits that it has constructed extensive protective structures, as evidenced by the photographic records submitted with the compliance status letter dated 07.08.2025, robust wire crates and toe walls have been built well in advance at the Joshana and Hasti sites to ensure the complete and safe containment of all temporarily stored material and to prevent any spillage. Moreover, it is submitted that the other sites are at a safe and considerable distance from the river, possible no risk of spillage in the River Chenab.
- d. **Continuous Environmental Monitoring:** It is most respectfully submitted that the ultimate measure of environmental impact is through objective scientific analysis. To ensure that project activities do not cause any adverse environmental impact, the Answering Respondent maintains a rigorous regime of environmental monitoring through a third party NABL-accredited laboratory. The latest test reports based on samples collected from June 2025 and reported in July 2025 confirm that there is no adverse impact on the environment attributable to the project's activities. All parameters for Ambient Air Quality, Ambient Noise Levels, and Waste Water are well within the permissible limits prescribed by the regulatory authorities. This data provides empirical evidence of the effectiveness of the pollution control measures implemented on-site. A copy of the latest test reports is annexed herewith as **Annexure D (Colly)**.

- e. **Holistic Pollution Control and Monitoring:** The Answering Respondent has instituted a rigorous pollution control regime, including the daily deployment of three water tankers for dust suppression along a 5 km project road, a fact which is also acknowledged by CPCB. Further, stone crushers and DG sets are operated with adequate pollution control devices, and an air monitoring station is maintained at the site.
 - f. **Statutory Waste Management and Environmental Initiatives:** The Answering Respondent strictly adheres to the Construction and Demolition Waste Management Rules, 2016, implementing a comprehensive Waste Management Plan for the segregation and proper disposal of all waste streams. Formal agreements are in place with authorized agencies, such as M/s Kashmir Health Care Systems for bio-medical waste, to ensure environmentally sound disposal. Furthermore, the Answering Respondent actively promotes environmental consciousness through initiatives like tree plantation drives on World Environment Day.
 - g. **Worker Welfare and Safety:** It is respectfully submitted that human resources are integral to the project, therefore, the Answering Respondent has also established extensive welfare facilities for its workforce of over 1,000 individuals. This includes providing proper meals, accommodation, and two fully operational, 24x7 medical centres supervised by qualified doctors, along with two Basic Life Support (BLS) ambulances for any emergencies.
11. In light of the foregoing submissions, it is evident that the Answering Respondent has acted with due diligence and in good-faith, taking substantial and effective measures to manage muck disposed scientifically, remedy past issues, and ensure ongoing compliance with all environmental norms.

PRAYER

In view of the submission made hereinabove, it is most respectfully prayed that this Hon'ble Tribunal may be pleased to:

- a. Take on record the present Reply detailing the compliance and remedial measures undertaken by the Answering Respondent;
- b. Be pleased to find that the grievances raised in the Original Application no longer subsists and discharge the Answering Respondent, Megha Engineering & Infrastructures Limited from the present proceedings;
- c. Dispose of the Original Application No. 955 of 2024 in light of the aforesaid submissions;
- d. Pass any other order(s) as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of the case.

THROUGH



ALPHA LEGAL CONSULTANTS
C-53, BLOCK-C, JANGPURA EXTENTION
NEW DELHI-110014
EMAIL: INFO@ALCADVOCATES.COM

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PRESIDENT MUNICIPAL COMMITTEE THATHRI

...APPLICANT

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...RESPONDENTS

AFFIDAVIT

I, T. Ashok Reddy, S/o T. Pratap Reddy, Aged about 67 years, the Authorized Representative of M/s Megha Engineering & Infrastructures Ltd., S-2, Technocrat Industrial Estate, Balanagar, Hydrabad- 5000037, Telengana, do hereby solemnly affirm and declare as under:

- i. That I am the Authorized Representative of Respondent No. 5 in the Original Application and being well conversant with the facts of the case, and am competent to swear to this affidavit.
- ii. That the deponent has gone through the contents mentioned in the accompanying additional response which are true and correct to the best of my knowledge and believe. No Part of it is wrong and noting material has been concealed and misstated.
- iii. That the annexures to the accompanying Reply are true copies of their respective originals.



T. Ashok Reddy
DEPONENT

VERIFICATION

Verified that the contents of above are true and correct to my knowledge and belief. Nothing Material has been concealed or misstated therein.



T. Ashok Reddy
DEPONENT



ATTESTED

M. Sada Siva Kumar Reddy
18.8.2025
M. SADA SIVA KUMAR REDDY, B.Com., B.L.,
ADVOCATE & NOTARY
Appointed by Govt., India
G.O.Ms.No.198, Rev (Regn-II), dt. 11.04.2000
102, Saraswathi Enclave, Bhagyanagar Colony,
Kukatpally, Hyderabad, TS, India (Ph:98480 44395)



Union Territory of Jammu & Kashmir
Office Of The Deputy Commissioner Kishtwar
Mini Secretariat Complex, Kishtwar
Phone/Fax: 01995-261455/261466, E-mail:-aodckishtwar1@gmail.com

Sub:- Development of Land fill Hasti Park Kishtwar.

ORDER

In the interest of community work as part of Corporate Social Responsibility (CSR), the Rattle Hydroelectric Project (HEP) executed by Megha Engineers were asked to make a landfill Hasti Park Kishtwar.

The dumping of muck allowed by some private land owners adjacent to it without "No Objection Certificate" (NOC) based on court order has been executed pending clearance from this office.

However the state land khasra Number 85, 86/1 opposite to the site along with low lying area be utilized to fill the land and develop the park. The Megha Engineers & Rattle Hydroelectric Project (HEP) manager shall develop the park and maintain the same in the interest of public.

This office hereby conveys formal concurrence for the above.

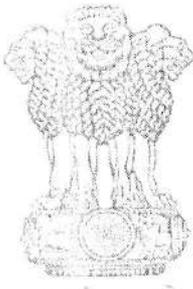
No:- DCK/PS/2025/171
Dated:-09.05.2025

Rajesh Kumar Shavan (JKAS)
Deputy Commissioner

[Handwritten signature]
Kishtwar

Copy to:

1. Chief Executive Officer, Kishtwar Development Authority, for information.
2. Chief Executive Officer, Rattle Hydroelectric Project (HEP), Kishtwar, for information and necessary action.
3. Tehsildar, Kishtwar, for information and necessary action.
4. Head of Project, Megha Engineers, Kishtwar, for information and necessary action.
5. Office file/record.



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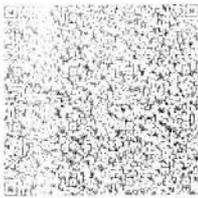
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SHIVANSHU STARNA
STAMP VENDOR, KASHMIR
LIC.No.37

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 Purchased by : MEGHA ENGINEERING AND INFRASTRUCTURE LTD
 Description of Document : Article 4 Affidavit
 Property Description : LEASE AGREEMENT
 Consideration Price (Rs.) : 0
 (Zero)
 First Party : ABDUL QAYOOM SHOKET ALI MOHD IQBAL AND OTHERS
 Second Party : MEGHA ENGINEERING AND INFRASTRUCTURE LTD
 Stamp Duty Paid By : MEGHA ENGINEERING AND INFRASTRUCTURE LTD
 Stamp Duty Amount(Rs.) : 10
 (Ten only)



1) *[Signature]*

2) *[Signature]*

Handwrite or type below this line

Execution of Affidavit by Substantes
Name: *[Signature]*

~~Distt. Court - 5/2/2025~~

Witness of Affidavit by
Mehmi Qayoom Mis
S/o. Ab. Qayoom Mis
R/o. Malpeth 126

3) *[Signature]*
4) *[Signature]*

5) *[Signature]*
6) *[Signature]*
7) *[Signature]*

8) *[Signature]*
9) *[Signature]*
10) *[Signature]*
11) *[Signature]*

LEASE AGREEMENT

This Lease agreement is executed today on 24th day of January 2025 by and between

1. Abdul Qayoom S/O Abdul Jabbar Mir
2. Shoket Ali S/O Late Mohd Amin Mir
3. Manzoor Ahmad Mir S/O Abdul Jabbar Mir
4. Raza Mohd Mir S/O Late Abdul Jabbar Mir
5. Ghulam Mohd Mir S/O Abdul Jabbar Mir
6. Waseem Ahmad Mir S/O Irshad Ahmad Mir
7. Mohd Sharif Mir S/O Abdul Rashid Mir
8. Gulshan Ahmad Mir S/O Abdul Rashid Mir
9. Mohd Iqbal S/O Abdul Majid
10. Farooq Ahmad Mir S/O Abdul Majid Mir
11. Riyaz Ahmad Mir S/O Abdul Majid Mir

All residents of Malipath Kishtwar Tehsil & District Kishtwar (UT of J&K) (hereinafter called as 1st party)



AND

M/s. Megha Engineering and Infrastructure Limited and site office at Rattle Hydroelectric Power Project, 1305 Drabshalla, Tehsil-Drabshalla-District Kishtwar, J&K: (hereafter referred as "the Lessee")

WHEREAS the Lessor is the owner and in possession of property being land under Khasra No.37 measuring 23 Kanals 10 Marlas situated at Hasti Trigam Tehsil & District Kishtwar, J&K (U.T), (Hereinafter referred to as "the said land") more particularly described under schedule written hereunder.

AND WHEREAS the Lessee is in need of vacant land for its Project work, Raw material Dumped of Rattle H.E Project Drabshalla (hereinafter referred to as said "Project").

Whereas the 1st party are the owners of above referred land and have leased out the same to 2nd party for a period of 02 (Two years) w.e.f 24th of January 2025 in the instance which can be extended if the second party need for extension for further period, on the following terms and conditions:

The lessee had to pay an amount of Rs. 10,000/- (Rupees Ten Thousand Only) Per Kanal per year which has been mutually agreed by Lessor and Lessee. Lessee shall pay a total amount of Rs. 2,35,000 (Rupees Two Lakh thirty Five Thousand only) per year for the total land measuring 23 Kanal 10 Marlas to the Lessor towards Lease Rent. The rent shall be paid by the Lessee to the Lessors on yearly basis and after completion of one year lease rent will be enhanced Ten% after every year.

AND WHEREAS the Lessors have clearly understood the nature of the said Project and the utilization of the said land by the Lessee for the said Project and the Lessors have agreed not to cause any hindrance of whatsoever nature in utilization of the said land for smooth functioning of the Project.

NOW THIS DEED WITNESSETH AS HEREUNDER:

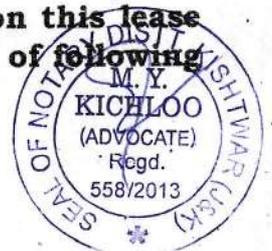
1. That the rent of the land has been fixed @ Rs. **2,35,000** (Rupees Two Lakh thirty Five Thousand only) per year for the total land measuring **23 Kanal 10 Marlas** which has been paid by 2nd party to 1 party.
2. That the 2nd party will use the said land for dumping yard, for the Muck of Rattle H.E Project Drabshalla and recovery at later stage
3. The 1st party has no not cause any interference in this regard.
4. That the 1 party will not claim on the dumped material at the time of vacation of the said land or at the termination of this agreement/expiry of lease agreement.
5. That the land will remain with the second party initially two years if the second party wants to extend the same.
6. That the 2nd party have a right to terminate the lease during the lease period then the 2nd party given one month prior notice to the first party.
7. That the transportation of muck from Dumping yard/Dam area to the said piece of land has been allotted to M/s Sagina Builders, Prop Shariq Ahmad Saroori.

In witnesses whereof, both the parties put their signatures on this lease agreement on the day and date mentioned above in presence of following witnesses.

Witnessed by

(Ist Party)

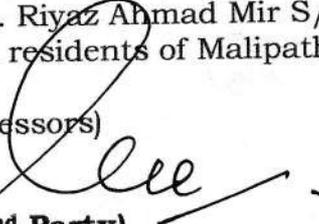
1. Abdul Qayoom S/O Abdul Jabbar Mir
2. Shoket Ali S/O Late Mohd Amin Mir
3. Manzoor Ahmad Mir S/O Abdul Jabbar Mir
4. Raza Mohd Mir S/O Late Abdul Jabbar Mir
5. Ghulam Mohd Mir S/O Abdul Jabbar Mir
6. Waseem Ahmad Mir S/O Irshad Ahmad Mir



(Signature)

7. Mohd Sharif Mir S/O Abdul Rashid Mir
 8. Gulshan Ahmad Mir S/O Abdul Rashid Mir
 9. Mohd Iqbal S/O Abdul Majid
 10. Farooq Ahmad Mir S/O Abdul Majid Mir
 11. Riyaz Ahmad Mir S/O Abdul Majid Mir
 All residents of Malipath Kishtwar Tehsil & District Kishtwar (UT of J&K)

(Lessors)


(2nd Party)

M/s. Megha Engineering and Infrastructure Limited and site office at Ratle
 Hydroelectric Power Project, 1305 Drabshalla

(Lessee)

**Drawn and drafted by
 Rajesh Singh Parihar
 Advocate**





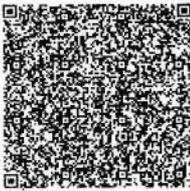
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Certificate No.	: IN-JK65650292288926X
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Purchased by	: AYAZ AHMED SO MOHD RAMZAN
Description of Document	: Article 5 Agreement or Memorandum of an Agreement
Property Description	: RENT AGREEMENT
Consideration Price (Rs.)	: 0 (Zero)
First Party	: AYAZ AHMED SO MOHD RAMZAN
Second Party	: MS MEIL
Stamp Duty Paid By	: AYAZ AHMED SO MOHD RAMZAN
Stamp Duty Amount(Rs.)	: 100 (One Hundred only)



Please write or type below this line

attached

Executants



(1) *Ayaz*

(2) *Meil*

Statutory Alert:

1. The authenticity of this Stamp certificate should be verified at 'www.shcilestamp.com' or using e-Stamp Mobile App of Stock Holding. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
2. The onus of checking the legitimacy is on the users of the certificate.
3. In case of any discrepancy please inform the Competent Authority.

RENT AGREEMENT

This Rent Agreement is made and entered into on this **25th day of June 2025**, at **Thathri** by and between

Ayaz Ahmed S/o Mohd Ramzan R/o Malipeth Kishtwar Tehsil and District Kishtwar (hereinafter referred to as the "Landlord",

AND

M/S MEIL (Megha Engineering Infrastructure Lintied) Project Site RHEP Drabshalla Tehsil Drabshalla District Kishtwar (Project Code 1305) Through its Authorized signatory Mr. Harpal Singh CEO MEIL. (Hereinafter referred to as the "Tenant")

WHEREAS the Landlord is the absolute and lawful owner and in possession of land bearing **khasra number 37 & 38 measuring 16 kanals 07 Marlas located at Hasti Trigam Tehsil & District Kishtwar** (hereinafter referred to as the "Demised Premises").

AND WHEREAS the Tenant desires to take the said Land on rent for the purpose of dumping muck stock temporarily and later transferring the same to the company premises for crushing or related industrial use, and the landlord will not claim on the dumped material at the time of vacation of the said land or at the termination of this rent agreement.

NOW THIS AGREEMENT WITNESSETH AS UNDER:-

1. The Landlord hereby lets out and the Tenant hereby takes on rent the said land **bearing khasra number 37 & 38 measuring 16 kanals 07 Marlas located at Hasti Trigam Tehsil & District Kishtwar** for the purpose of muck dumping and other ancillary uses related thereto.
2. The term of this tenancy shall be two (2) years, commencing from the 25th day of June 2025 and ending on the 24th day of June 2027, unless terminated earlier in accordance with this Agreement.
3. The Tenant shall pay rent to the Landlord an amount of Rs. 20,000/- (Rupees Twenty Thousand only) per Kannal , Per year amounting to a total of Rs. 3,27,000 (Three Lakh Twenty Seven Thousand Only) Per year.
4. That the tenant agrees to pay Rent the landlord an annual rent **of Rs. 3,27,000 (Three Lakh Twenty Seven Thousand Only) Per year , only for the land measuring 16 Kannal 07 Marlas, at Hasti Trigam Tehsil & District Kishtwar.**
5. That the expiry of the initial term of two years of this rent deed , if the tenant desires to continue in possession of the premises, the tenancy may be extended for a further period of three years , subject to mutual agreement between the

parties . In such case, the monthly rent shall be increased by ten percent (10%) over and above the rent last payable during the initial term.

6. The tenant shall have the right to temporarily dump muck on the said land . upon completion of the dumping activity , the tenant shall also entitled to remove and take back the muck without interference or claim from the landlord
7. The landlord shall have no right , title or interest over the muck so dumped , nor shall the landlord demand or claim any employment, labor, or work from the tenant or any of his representatives on the basis of this agreement.
8. The Tenant shall use the said land solely for the purpose of muck stock dumping, storage, and eventual removal for crushing at the company's designated premises.
9. No permanent construction shall be undertaken without the prior written consent of the Landlord.
10. The Landlord hereby agrees and covenants that he or any of his family members, relatives or agents shall not claim or demand any employment, labor, contract, supply work or any other form of engagement or benefit from the Tenant, its officers, employees or contractors at any point during or after the term of this Agreement.
11. This Agreement shall not confer any ownership or tenancy rights beyond the agreed term. The Tenant shall not claim any adverse possession or title over the Demised Premises by virtue of this Agreement.

IN WITNESS WHEREOF content of this Rent Deed have been read over and explained to the Landlord and the Tenant who admits the same to be correct. The parties have set their respective hand/signature to this deed today the **25TH Day of June, 2025** at **Thathri** in the presence of the following witnesses.

WITNESSES: -

- (1) Rajesh Singh Parihar
s/o Lekh Raj parihar
R/o Salona Teh. Drabshalla.
- (2) Vishal Singh
s/o Mohan Singh
R/o AP Drabshalla.

Executants

Landlord
(Ayaz Ahmed)

Tenant
M/s MEIL Authorized
Signatory



सत्यमेव जयते

INDIA NON JUDICIAL

Government of Jammu and Kashmir

e-Stamp

Certificate No.	: IN-JK65649542121399X
Certificate Issued Date	: 25-Jun-2025 02:46 PM
Account Reference	: NEWIMPACC (SV)/ jk12574004/ DODA/ JK-DD
Unique Doc. Reference	: SUBIN-JKJK1257400417528178344077X
Purchased by	: GULZAR HUSSAIN MATTOO
Description of Document	: Article 5 Agreement or Memorandum of an Agreement
Property Description	: RENT AGREEMENT
Consideration Price (Rs.)	: 0 (Zero)
First Party	: GULZAR HUSSAIN MATTOO
Second Party	: MS MEIL
Stamp Duty Paid By	: GULZAR HUSSAIN MATTOO
Stamp Duty Amount(Rs.)	: 100 (One Hundred only)



Please write or type below this line

attached

SEAL OF NOTARY
IL. N. THAKUR
Registered
Dt. of Exp. 10/11/2025
THATHRI, JAMMU

Executants

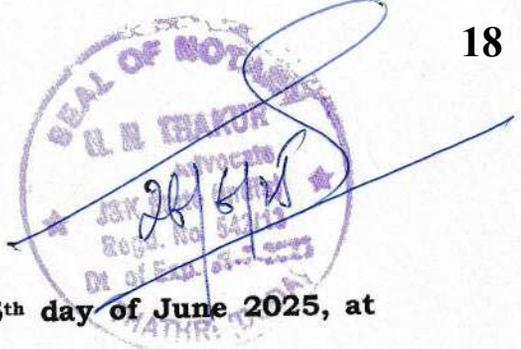
(1)

(2)

Statutory Alert:

- The authenticity of this Stamp certificate should be verified at 'www.shcilestamp.com' or using e-Stamp Mobile App of Stock Holding. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
- The onus of checking the legitimacy is on the users of the certificate.
- In case of any discrepancy please inform the Competent Authority.

RENT AGREEMENT



This Rent Agreement is made and entered into on this 25th day of June 2025, at Thathri by and between

Gulzar Hussain Mattoo S/o Bashir Ahmed Mattoo R/o Dugga Drabshalla Tehsil Drabshalla District Kishtwar (hereinafter referred to as the "Landlord",

AND

M/S MEIL (Megha Engineering Infrastructure Limited) Project Site RHEP Drabshalla Tehsil Drabshalla District Kishtwar (Project Code 1305) Through its Authorized signatory Mr. Harpal Singh CEO MEIL. (Hereinafter referred to as the "Tenant")

WHEREAS the Landlord is the absolute and lawful owner and in possession of land bearing **khasra number 37 & 38 measuring 46 kanals (23 Kanals each Khasra number) located at Hasti Trigam Tehsil & District Kishtwar** (hereinafter referred to as the "Demised Premises").

AND WHEREAS, the Tenant desires to take the said Land on rent for the purpose of dumping muck stock temporarily and later transferring the same to the company premises for crushing or related industrial use, and the landlord will not claim on the dumped material at the time of vacation of the said land or at the termination of this rent agreement.

NOW THIS AGREEMENT WITNESSETH AS UNDER:-

1. The Landlord hereby lets out and the Tenant hereby takes on rent the said land **bearing khasra number 37 & 38 measuring 46 kanals (23 Kanals each Khasra number) located at Hasti Trigam Tehsil & District Kishtwar** for the purpose of muck dumping and other ancillary uses related thereto.
2. The term of this tenancy shall be two (2) years, commencing from the 25th day of June 2025 and ending on the 24th day of June 2027, unless terminated earlier in accordance with this Agreement.
3. The Tenant shall pay Rent to the Landlord an amount of **Rs. 20,000/- (Rupees Twenty Thousand only) per Kannal , Per year amounting to a total of Rs. 9,20,000 (Nine Lakh Twenty Thousand Only) Per year.**
4. That the tenant agrees to pay Rent the landlord an annual rent of **Rs. 9,20,000 (Nine Lakh Twenty Thousand Only) Per year, only for the land measuring 46 Kannal, Situated at Hasti Trigam Tehsil & District Kishtwar**
5. That the expiry of the initial term of two years of this rent deed , if the tenant desires to continue in possession of the premises, the tenancy may be extended

for a further period of three years , subject to mutual agreement between the parties . In such case, the monthly rent shall be increased by **Ten percent (10%)** over and above the rent last payable during the initial term.

6. The tenant shall have the right to temporarily dump muck on the said land upon completion of the dumping activity , the tenant shall also entitled to remove and take back the muck without interference or claim from the landlord
7. The landlord shall have no right , title or interest over the muck so dumped , nor shall the landlord demand or claim any employment, labor, or work from the tenant or any of his representatives on the basis of this agreement.
8. The Tenant shall use the said land solely for the purpose of muck stock dumping, storage, and eventual removal for crushing at the company's designated premises.
9. No permanent construction shall be undertaken without the prior written consent of the Landlord.
10. The Landlord hereby agrees and covenants that he or any of his family members, relatives or agents shall not claim or demand any employment, labor, contract, supply work or any other form of engagement or benefit from the Tenant, its officers, employees or contractors at any point during or after the term of this Agreement.
11. This Agreement shall not confer any ownership or tenancy rights beyond the agreed term. The Tenant shall not claim any adverse possession or title over the Demised Premises by virtue of this Agreement

IN WITNESS WHEREOF content of this Rent Deed have been read over and explained to the Landlord and the Tenant who admits the same to be correct. The parties have set their respective hand/signature to this deed today the **25TH Day of June, 2025** at **Thathri** in the presence of the following witnesses.

WITNESSES: -

1. Rajesh Singh Panthar
 s/o Ulah Raj Panthar
 R/o Sarana Tsh. Drabshala.

2. Vishal Singh
 s/o Mohan Singh
 R/o A/P Drabshala

Executants
Landlord
 (Gulzar Hussain Mattoo)

Tenant
M/s MEIL Authorized
Signatory

Letter No. RHEP/MEIL/2025-26/116

Dated: 07/08/2025

To,

The Chief Executive Officer,

Ratle Hydro Electric Power Corporation Ltd,

Kishtwar, UT of Jammu & Kashmir.

ANNEXURE B

Sub.: TURNKEY EXECUTION OF 850 MW RATLE HYDRO ELECTRIC PROJECT LOCATED AT KISHTWAR DISTRICT IN THE UNION TERRITORY OF JAMMU AND KASHMIR—**Reg. “Submission of Compliance Status – OA No. 955 of 2024 titled *President, Municipal Committee, Thathri Vs Union Territory of J&K*”.**

Ref:

- 1) RATLE/GM(Geo)/2025/L-172 dated 30.07.2025

Dear Sir,

This has reference to the above subject and cited letter regarding the observations made by the three-member committee constituted by the J&K Pollution Control Committee (PCC) in compliance with the Hon’ble NGT directions dated 19.02.2025.

In this connection, we wish to submit the following compliance status for your kind consideration:

- a) Removal and Relocation of Muck from Zone-1 Downstream – Right Bank: The muck earlier lying in the proximity of river on right bank (Muck Disposal Zone-1) has been removed in a systematic manner and the retrieved muck (more than 80%) has been temporarily stacked/ stored within Project acquired land at village Joshana, far away from the river (approx. 8kms from river). The relocation of muck has been carried out in a phased and environmentally responsible manner, with regular monitoring.

As already submitted vide our compliance report dated 12-07-2025, very small portion of muck (approx. 15%) which is safely stacked beyond the Crate walls will be recycled for further use in the Project construction works, in line with the principles of environmental safety and sustainability.

In this regard, M/s MEIL has already applied to District Administration for issuance of NOC for obtaining short term permit from Geology and Mining Department, J&K for utilization and processing of said muck in the Crusher Plants of Project for further use in the Project works.

- b) As already submitted in the compliance report, the relocated muck is now being temporarily stacked/ stored at alternative locations within the Project acquired land, far away from the river. The necessary preventive measures in the form of crate walls, toe walls etc. have been implemented and the same are also being strengthened at all relevant locations, including:

- a. Village Joshana near GVK Colony (Upstream and Downstream).
- b. Hasti Nallah Site.

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These measures include installation of toe walls, crate works etc. Photographic evidence showing the current status of these interventions is enclosed herewith for your perusal.

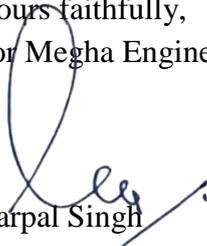
We wish to assure you that no fresh muck dumping is being carried out at Zone-1 downstream, and continuous efforts are underway to comply fully with the environmental safeguards as per the directions of Hon'ble NGT and guidelines of J&K PCC.

We remain committed to taking all necessary steps towards environmental protection and ensuring complete compliance with the regulatory requirements.

Thanking you,

Yours faithfully,

For Megha Engineering & Infrastructures Limited.



Harpal Singh

Joint Chief Operating Officer

Cc: For Kind Information to:-

- 1) Deputy Commissioner, Kishtwar.
- 2) Member Secretary, J&K Pollution Control Committee, Jammu.
- 3) General Manager-I/II/IV, RHPCL, Kishtwar.

Encl:

- 1) Photographs showing current status of muck removal and preventive measures and copy of Letters dated 12-07-2025 and 16-07-2025.

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**Photographs Showing Toe Protection work for stacked muck near Joshana Village
(Project Acquired Area)**

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Photographs Showing Toe Protection work for stacked muck near Hasti.

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Photographs Showing Removal of Muck from Zone-1 (Right Bank Downstream)

A handwritten signature in black ink, appearing to be 'R. S.', written over a diagonal line.

No. RHEP/MEIL/D/24/12/368

12th Dec, 2024

To,

Chief Executive Officer
RHPCL, Kishtwar,
UT of Jammu and Kashmir.

ANNEXURE C (COLLY)

Sub.: Muck detail

Ref: 1) RATLE/CEO/2024/872 dated 02.12.2024.

- 2) LOA No. RATLE/CEO/2022/145 dated 18.01.2022.
- 3) M/s MEIL letter RHEP/MEIL/25/11/348 dated 26.11.2024.
- 4) M/s MEIL letter RHEP/MEIL/D/24/11/349 dated 27.11.2024.
- 5) M/s MEIL letter RHEP/MEIL/D/24/11/363 dated 06.12.2024.

Dear Sir,

As advised by Divisional Officer (JKPCB) at Kishtwar, we are herewith submitting detail of muck generated, utilized & dumped at various places;

1) Approximate quantity of muck generated to date:

- i) Underground works = 5.96 Lakh m³.
 - ii) Surface works = 5.30 Lakh m³.
- Total Muck Generated = 11.26 Lakh m³.

2) Muck Recycled by Crushing:

- i) 40mm = 1.19 Lakh m³ (including 15% wastage).
 - ii) 20mm = 0.48 Lakh m³ (including 15% wastage).
 - iii) 10mm = 0.38 Lakh m³ (including 15% wastage).
 - iv) Fine Aggregate = 1.00 Lakh m³.
- Total Muck Recycled by Crushing = 3.05 Lakh m³.

3) Quantum of muck dumped at the designated dumping sites:

- i) Zone 1= 1.86 Lakh m³ (0.60 Lakh m³ shifted to GVK land & Kandni, 1.26 Lakh m³ lying in zone 1).
 - ii) Zone 2= 0.50 Lakh m³.
 - iii) Zone 3= 0.00 Lakh m³.
- Total Muck Dumped = 2.36 Lakh m³.



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- 4) Total Muck lying in Dam body = 3.75 Lakh m3.
- 5) Total Muck utilized for construction of Access roads = 1.00 Lakh m3.
- 6) Total Muck shifted from Zone 1 to GVL Land & near Kandni = 0.60 Lakh m3.
- 7) Muck Utilized for Power House Ramp = 0.50 Lakh m3.

Note:

Objectionable muck dumped in Zone-1	1,86,000 m3.
Zone-1 muck already relocated	60,000 m3.
Progress per day	1,000 m3.
Time to be taken for complete relocation -	126 days (12 April 2025).

You are requested to forward this report to DO (JKPCB).

Yours faithfully

For Megha Engineering & Infrastructures Ltd



Jt. Chief Operating Officer

Cc:

1. Sh. C H P Subbaiah, Director (MEIL): chs@meil.in/meil.rattle@meghaeng.com
2. GM-I, GM-II, GM-III, GM-IV of RHPCL, Kishtwar.
3. DO Kishtwar, for kind information.

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No. RHEP/MEIL/D/24/12/419

Date: 08/02/2025

To,

**Chief Executive Officer
RHPCL, Kishtwar,
UT of Jammu and Kashmir.**

Sub.: Turnkey Execution of 850 MW Ratle Hydro Electric Project located at Kishtwar District in the Union Territory of Jammu & Kashmir, India; **Regarding disposal of muck.**

Ref: 1. LOA No. RATLE/CEO/2022/145 dated 18.01.2022.

2. Our Letter No. RHEP/MEIL/D/24/12/368 dated 12.12.2024

Dear Sir,

We are herewith submitting the updated details of muck generated, utilized & dumped at various dumping sites;

1) Approximate quantity of muck generated to date:

- i) Underground works = 6.10 Lakh m³.
 - ii) Surface works = 5.50 Lakh m³.
- Total Muck Generated = 11.60 Lakh m³.

2) Muck Recycled by Crushing:

Total Muck Recycled by Crushing = 3.10 Lakh m³.

3) Quantum of muck dumped at the designated dumping sites:

- i) Zone 1 = 1.86 Lakh m³.
- ii) Zone 2 (including Access roads & Slope protection works) = 1.50 Lakh m³.
- ii) Zone 3 = 0.00 Lakh m³.

Total Muck Dumped = 3.36 Lakh m³.

Total Muck Relocated from Zone 1 = 1.26 Lakh m³.

4) Total Muck stacked in Dam body = 3.38 Lakh m³.

5) Total Muck relocated from Zone 1 to Joshana Village (Project Acquired land) = 1.26 Lakh m³.

6) Muck Utilized for Power House Ramp = 0.50 Lakh m³.



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Note:

Muck dumped in Zone-1	1,86,000 m3.
Zone-1 muck Relocated	1,26,536 m3.
Balance to be Relocated	59,464 m3.

Yours faithfully

For Megha Engineering & Infrastructures Ltd



Harpal Singh

Joint Chief Operating Officer

Cc:

1. Sh. S.N Jha (CGM-MEIL), for kind information.
2. Sh. Sanjay Kumar (GM-Projects) MEIL, for kind information.

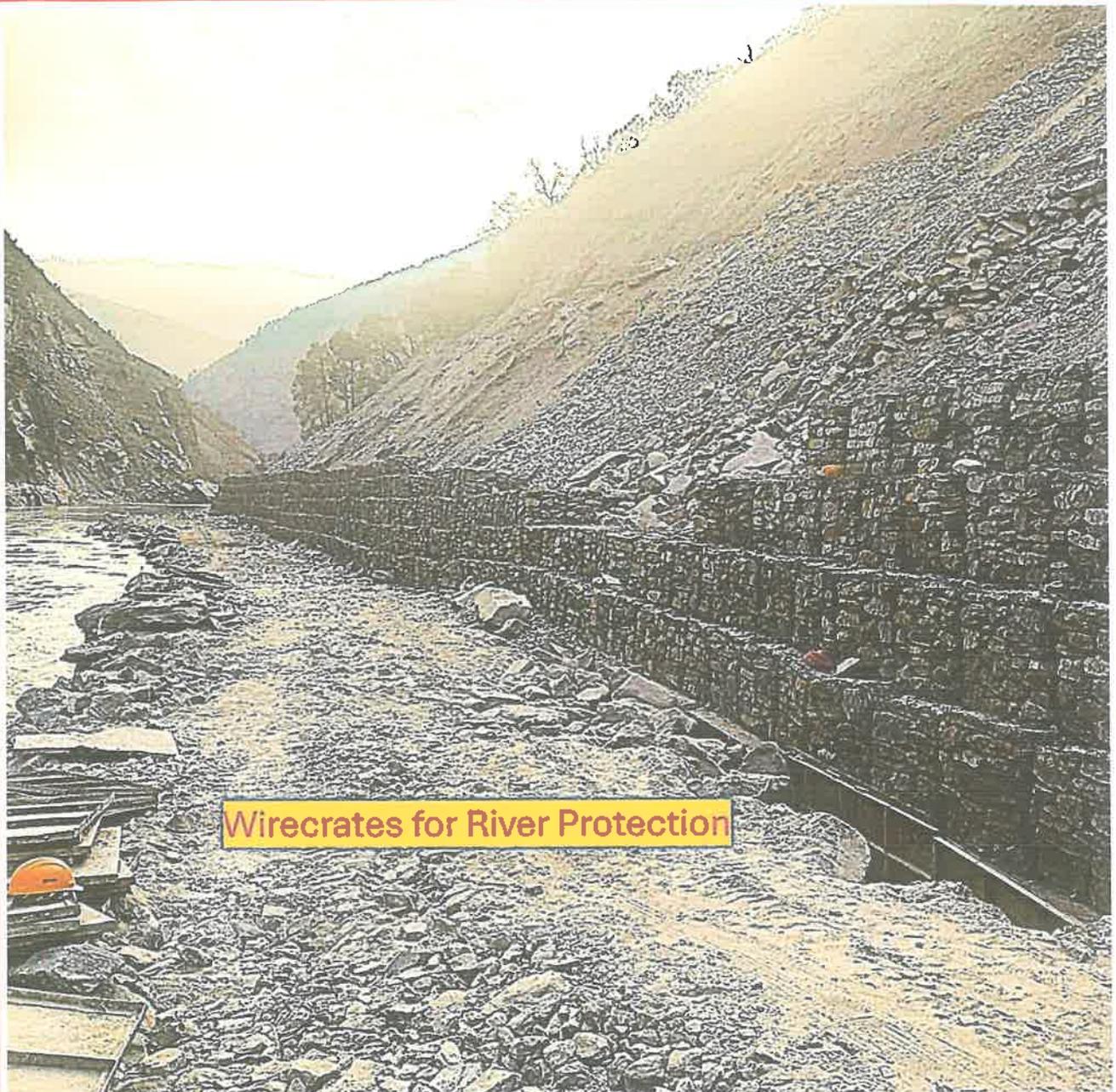
Encl: Site Photographs

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Wirecrates for River Protection

Installation of Wirecrates at Right Bank Dumping Yard (Zone1)

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Wirecrates Installed at ZONE !

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Salana Kandni (Project Acquired Land)

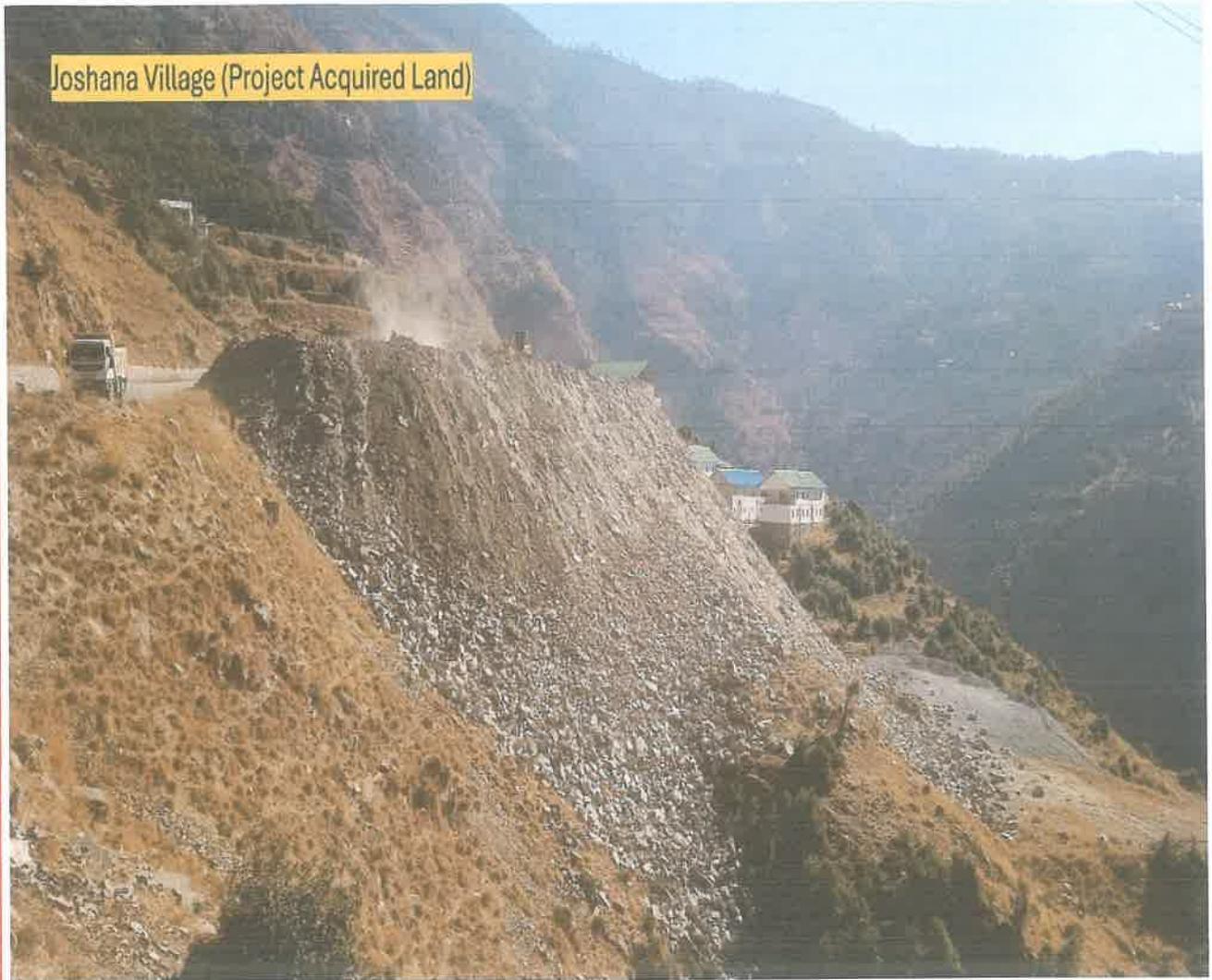
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Joshana Village (Project Acquired Land)

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No. RHEP/MEIL/2025-26/091

Date: 12/07/2025

To,

**Chief Executive Officer
RHPCL, Kishtwar,
UT of Jammu and Kashmir.**

Sub.: Turnkey Execution of 850 MW Ratle Hydro Electric Project located at Kishtwar District in the Union Territory of Jammu & Kashmir, India; **Regarding disposal of muck.**

- Ref:** 1. LOA No. RATLE/CEO/2022/145 dated 18.01.2022.
2. Our Letter No. RHEP/MEIL/D/24/12/368 dated 12.12.2024
3. Our Letter No. RHEP/MEIL/D/24/12/419 dated 08.02.2025

Dear Sir,

In continuation to our previous letters we are herewith submitting the updated details of muck generated, utilized & dumped at designated dumping sites.

1) Quantum of muck dumped at the designated dumping sites:

- i) Zone 1= 1.86 Lakh m³.
- ii) Zone 2 (including Access roads & Slope protection works) = 1.50 Lakh m³.
- ii) Zone 3= 0.00 Lakh m³.

Total Muck Dumped = 3.36 Lakh m³.

Total Muck Relocated from Zone 1 Right Bank = 1.57 Lakh m³.

Note:

Muck dumped in Zone-1	1,86,000 m ³ . (By the end of July 2024)
Zone-1 muck Relocated	1,57,536 m ³ . (By the end of June 2025)
Balance to be Relocated	28,464 m ³ .

Further relocation had been temporarily suspended due to the onset of the rainy season. However, the balance muck, which was adequately protected with wire crates during this period, is now being removed and will be relocated/reused in ongoing project activities.

Yours faithfully

For Megha Engineering & Infrastructures Ltd



**Harpal Singh
Joint Chief Operating Officer**

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No. RHEP/MEIL/D/24/12/419

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2. Our Letter No. RHEP/MEIL/D/24/12/368 dated 12.12.2024

Dear Sir,

We are herewith submitting the updated details of muck generated, utilized & dumped at various dumping sites;

1) Approximate quantity of muck generated to date:

- i) Underground works = 6.10 Lakh m³.
 - ii) Surface works = 5.50 Lakh m³.
- Total Muck Generated = 11.60 Lakh m³.

2) Muck Recycled by Crushing:

Total Muck Recycled by Crushing = 3.10 Lakh m³.

3) Quantum of muck dumped at the designated dumping sites:

- i) Zone 1 = 1.86 Lakh m³.
- ii) Zone 2 (including Access roads & Slope protection works) = 1.50 Lakh m³.
- ii) Zone 3 = 0.00 Lakh m³.

Total Muck Dumped = 3.36 Lakh m³.

Total Muck Relocated from Zone 1 = 1.26 Lakh m³.

4) Total Muck stacked in Dam body = 3.38 Lakh m³.

5) Total Muck relocated from Zone 1 to Joshana Village (Project Acquired land) = 1.26 Lakh m³.

6) Muck Utilized for Power House Ramp = 0.50 Lakh m³.



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Note:

Muck dumped in Zone-1	1,86,000 m3.
Zone-1 muck Relocated	1,26,536 m3.
Balance to be Relocated	59,464 m3.

Yours faithfully

For Megha Engineering & Infrastructures Ltd



Harpal Singh

Joint Chief Operating Officer

Cc:

1. Sh. S.N Jha (CGM-MEIL), for kind information.
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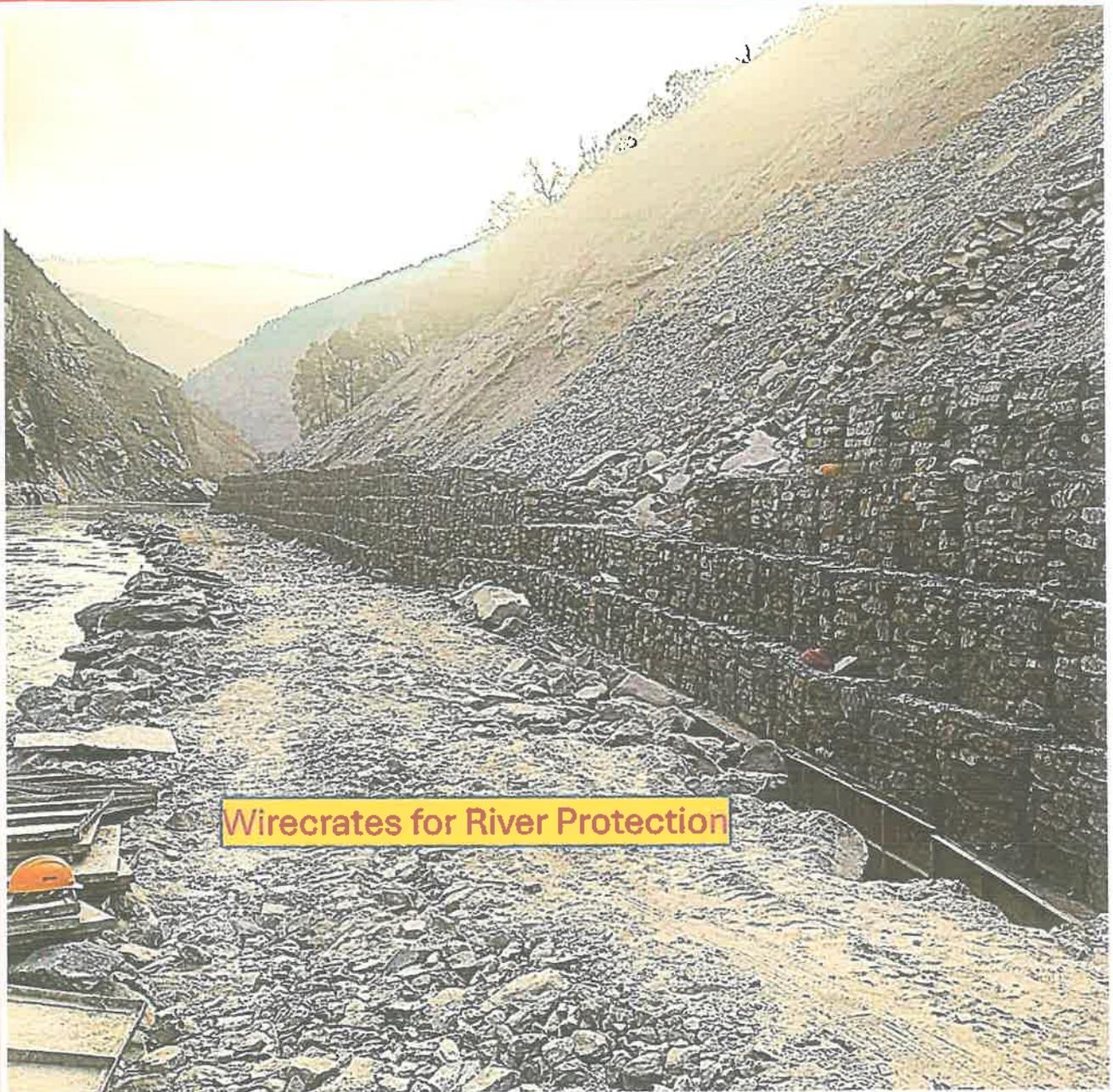
Encl: Site Photographs

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Wirecrates for River Protection

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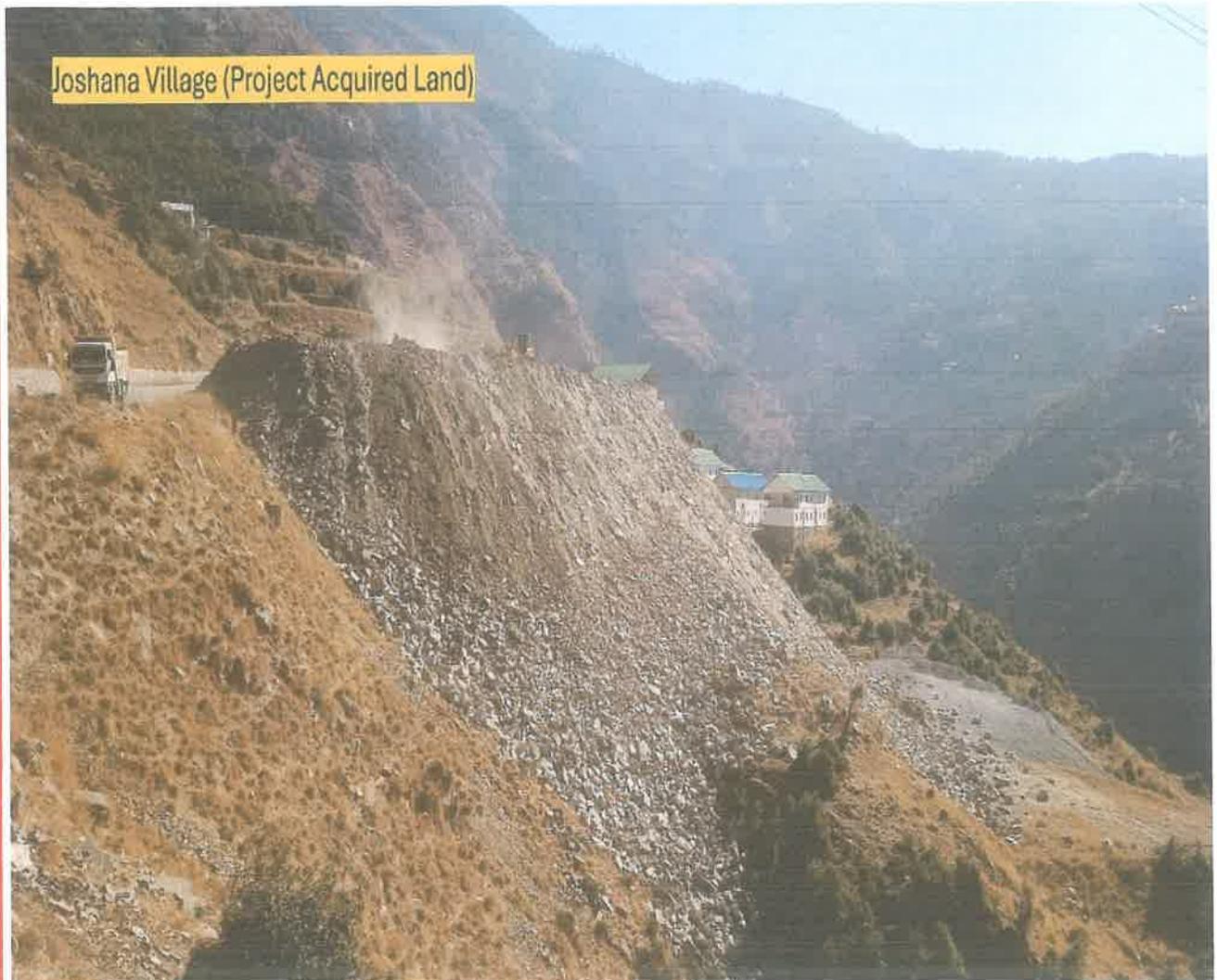
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Joshana Village (Project Acquired Land)



Idma Laboratories Limited



TEST REPORT

Lab No.	200625L-ED-010/A		Page No. 1/1	
Customer#	Megha Engineering & Infrastructures Limited Rattle Hydroelectric project Vill- Drabshalla, Distt.- Kishtwar-182204 Jammu & Kashmir			
Type of Sample#	Ambient Air			
Customer's Description of Sample#	Ambient Air			
Quantity#	01 No.			
Packing, Markings#	Filter Paper Packed in Polythene Pouch.			
Mode of Collection of Sample	Sampling by Laboratories			
Work Order No.#	E-MAIL	Dated	30/04/2025	
Date of Receipt of Sample	20/06/2025			
Period of Analysis	20/06/2025 To 25/06/2025			
Sampling Team	Idma Representative Team	Client	MEIL	
Sampling Location#	Dam Top Ground -Left Bank			
Visual Observation	N/A			
Date of Sampling	17/06/2025			
Date of Reporting	25/06/2025			
Sampling Protocol	NAAQMS/36/2012-13 USEPA:2013			
Testing Protocol	NAAQS			

RESULTS

S.No.	Test Parameter	Units	Results	Specifications	Test Method
	CHEMICAL TESTING (ATMOSPHERIC POLLUTION)	-	-	-	-
1	PM 10	µg/m ³	80.6	Max. 100	IS 5182 (Part 23)
2	PM2.5	µg/m ³	38.4	Max. 60	IDL/SP/03, Issue No-1
3	SO ₂	µg/m ³	18.5	Max. 80	IS 5182 (Part 2)
4	NO ₂	µg/m ³	23.8	Max. 80	IS 5182 (Part 6)

Represents details provided by the customer.

End of Report



Idma Laboratories Limited

Idma Corporate Park,

391, Industrial Area, Phase - 1,

Panchkula - 134113,

Haryana (India)

Tel No. 0172 - 5064827,- 5064830

Website : www.idmagroup.co.in

Email : commercial@idmalab.co.in

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Idma Laboratories Limited

TEST REPORT

Lab No.	200625L-ED-010/B		Page No. 1/1	
Customer#	Megha Engineering & Infrastructures Limited Ratle Hydroelectric project Vill- Drabshalla, Distt.- Kishtwar-182204 Jammu & Kashmir			
Type of Sample#	Ambient Air			
Customer's Description of Sample#	Ambient Air			
Quantity#	01 No.			
Packing, Markings#	Filter Paper Packed in Polythene Pouch.			
Mode of Collection of Sample	Sampling by Laboratories			
Work Order No.#	E-MAIL	Dated	30/04/2025	
Date of Receipt of Sample	20/06/2025			
Period of Analysis	20/06/2025 To 25/06/2025			
Sampling Team	Idma Representative Team	Client	MEIL	
Sampling Location#	Dam Top Ground -Left Bank			
Visual Observation	N/A			
Date of Sampling	17/06/2025			
Date of Reporting	25/06/2025			
Sampling Protocol	NAAQMS/36/2012-13 USEPA:2013			
Testing Protocol	NAAQS			

RESULTS

S.No.	Test Parameter	Units	Results	Specifications	Test Method
1	CO	mg/m ³	0.49	Max. 02	IS 5182 (Part 10)

Represents details provided by the customer.

End of Report



Idma Laboratories Limited

Idma Corporate Park,

391, Industrial Area, Phase - 1,

Panchkula - 134113,

Haryana (India)

Tel No. 0172 - 5064827,- 5064830

Website : www.idmagroup.co.inEmail : commercial@idmalab.co.in

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Idma Laboratories Limited



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TEST REPORT

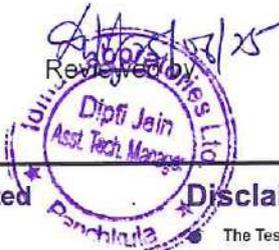
Lab No.	200625L-ED-011/A		Page No. 1/1	
Customer#	Megha Engineering & Infrastructures Limited Ratle Hydroelectric project Vill- Drabshalla, Distt.- Kishtwar-182204 Jammu & Kashmir			
Type of Sample#	Ambient Air			
Customer's Description of Sample#	Ambient Air			
Quantity#	01 No.			
Packing, Markings#	Filter Paper Packed in Polythene Pouch.			
Mode of Collection of Sample	Sampling by Laboratories			
Work Order No.#	E-MAIL	Dated	30/04/2025	
Date of Receipt of Sample	20/06/2025			
Period of Analysis	20/06/2025 To 25/06/2025			
Sampling Team	Idma Representative Team	Client	MEIL	
Sampling Location#	Worker Camp Up-Stream.			
Visual Observation	N/A			
Date of Sampling	17/06/2025			
Date of Reporting	25/06/2025			
Sampling Protocol	NAAQMS/36/2012-13 USEPA:2013			
Testing Protocol	NAAQS			

RESULTS

S.No.	Test Parameter	Units	Results	Specifications	Test Method
	CHEMICAL TESTING (ATMOSPHERIC POLLUTION)	-	-	-	-
1	PM 10	µg/m ³	76.2	Max. 100	IS 5182 (Part 23)
2	PM2.5	µg/m ³	38.4	Max. 60	IDL/SP/03, Issue No-1
3	SO2	µg/m ³	17.4	Max. 80	IS 5182 (Part 2)
4	NO2	µg/m ³	19.3	Max. 80	IS 5182 (Part 6)

Represents details provided by the customer.

End of Report



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Idma Laboratories Limited

TEST REPORT

Lab No.	200625L-ED-011/B		Page No. 1/1	
Customer#	Megha Engineering & Infrastructures Limited Ratle Hydroelectric project Vill- Drabshalla, Distt.- Kishtwar-182204 Jammu & Kashmir			
Type of Sample#	Ambient Air			
Customer's Description of Sample#	Ambient Air			
Quantity#	01 No.			
Packing, Markings#	Filter Paper Packed in Polythene Pouch.			
Mode of Collection of Sample	Sampling by Laboratories			
Work Order No.#	E-MAIL	Dated	30/04/2025	
Date of Receipt of Sample	20/06/2025			
Period of Analysis	20/06/2025 To 25/06/2025			
Sampling Team	Idma Representative Team	Client	MEIL	
Sampling Location#	Worker Camp Up-Stream.			
Visual Observation	N/A			
Date of Sampling	17/06/2025			
Date of Reporting	25/06/2025			
Sampling Protocol	NAAQMS/36/2012-13 USEPA:2013			
Testing Protocol	NAAQS			

RESULTS

S.No.	Test Parameter	Units	Results	Specifications	Test Method
1	CO	mg/m ³	0.47	Max. 02	IS 5182 (Part 10)

Represents details provided by the customer.

End of Report



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TEST REPORT

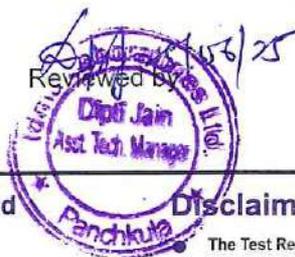
Lab No.	200625L-ED-012/A		Page No. 1/1	
Customer#	Megha Engineering & Infrastructures Limited Ratle Hydroelectric project VIII- Drabshalla, Distt.- Kishtwar-182204 Jammu & Kashmir			
Type of Sample#	Ambient Air			
Customer's Description of Sample#	Ambient Air			
Quantity#	01 No.			
Packing, Markings#	Filter Paper Packed in Polythene Pouch.			
Mode of Collection of Sample	Sampling by Laboratories			
Work Order No.#	E-MAIL	Dated	30/04/2025	
Date of Receipt of Sample	20/06/2025			
Period of Analysis	20/06/2025 To 25/06/2025			
Sampling Team	Idma Representative Team	Client	MEIL	
Sampling Location#	CP-30 Batching Plant, Up-Stream			
Visual Observation	N/A			
Date of Sampling	17/06/2025			
Date of Reporting	25/06/2025			
Sampling Protocol	NAAQMS/36/2012-13 USEPA:2013			
Testing Protocol	NAAQS			

RESULTS

S.No.	Test Parameter	Units	Results	Specifications	Test Method
	CHEMICAL TESTING (ATMOSPHERIC POLLUTION)	-	-	-	-
1	PM 10	µg/m ³	78.4	Max. 100	IS 5182 (Part 23)
2	PM2.5	µg/m ³	37.5	Max. 60	IDL/SP/03, Issue No-1
3	SO2	µg/m ³	19.6	Max. 80	IS 5182 (Part 2)
4	NO2	µg/m ³	21.3	Max. 80	IS 5182 (Part 6)

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Idma Laboratories Limited

TEST REPORT

Lab No.	200625L-ED-012/B		Page No. 1/1	
Customer#	Megha Engineering & Infrastructures Limited Ratle Hydroelectric project VIII- Drabshalla, Distt.- Kishtwar-182204 Jammu & Kashmir			
Type of Sample#	Ambient Air			
Customer's Description of Sample#	Ambient Air			
Quantity#	01 No.			
Packing, Markings#	Filter Paper Packed in Polythene Pouch.			
Mode of Collection of Sample	Sampling by Laboratories			
Work Order No.#	E-MAIL	Dated	30/04/2025	
Date of Receipt of Sample	20/06/2025			
Period of Analysis	20/06/2025 To 25/06/2025			
Sampling Team	Idma Representative Team	Client	MEIL	
Sampling Location#	CP-30 Batching Plant, Up-Stream			
Visual Observation	N/A			
Date of Sampling	17/06/2025			
Date of Reporting	25/06/2025			
Sampling Protocol	NAAQMS/36/2012-13 USEPA:2013			
Testing Protocol	NAAQS			

RESULTS

S.No.	Test Parameter	Units	Results	Specifications	Test Method
1	CO	mg/m ³	0.47	Max. 02	IS 5182 (Part 10)

Represents details provided by the customer.

End of Report



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Idma Laboratories Limited



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TC-8207

TEST REPORT

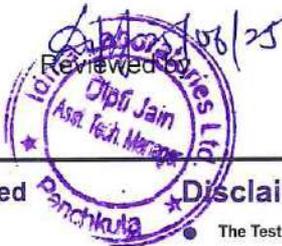
Lab No.	200625L-ED-013/A		Page No.	1/1
Customer#	Megha Engineering & Infrastructures Limited Ratle Hydroelectric project Vill- Drabshalla, Distt.- Kishtwar-182204 Jammu & Kashmir			
Type of Sample#	Ambient Air			
Customer's Description of Sample#	Ambient Air			
Quantity#	01 No.			
Packing, Markings#	Filter Paper Packed in Polythene Pouch.			
Mode of Collection of Sample	Sampling by Laboratories			
Work Order No.#	E-MAIL	Dated	30/04/2025	
Date of Receipt of Sample	20/06/2025			
Period of Analysis	20/06/2025 To 25/06/2025			
Sampling Team	Idma Representative Team	Client	MEIL	
Sampling Location#	CP-120 Batching Plant Down Stream.			
Visual Observation	N/A			
Date of Sampling	18/06/2025			
Date of Reporting	25/06/2025			
Sampling Protocol	NAAQMS/36/2012-13 USEPA:2013			
Testing Protocol	NAAQS			

RESULTS

S.No.	Test Parameter	Units	Results	Specifications	Test Method
	CHEMICAL TESTING (ATMOSPHERIC POLLUTION)	-	-	-	-
1	PM 10	µg/m ³	79.2	Max. 100	IS 5182 (Part 23)
2	PM2.5	µg/m ³	38.0	Max. 60	IDL/SP/03, Issue No-1
3	SO2	µg/m ³	16.4	Max. 80	IS 5182 (Part 2)
4	NO2	µg/m ³	18.9	Max. 80	IS 5182 (Part 6)

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Idma Laboratories Limited

TEST REPORT

Lab No.	200625L-ED-013/B		Page No. 1/1	
Customer#	Megha Engineering & Infrastructures Limited Ratle Hydroelectric project VIII- Drabshalla, Distt.- Kishtwar-182204 Jammu & Kashmir			
Type of Sample#	Ambient Air			
Customer's Description of Sample#	Ambient Air			
Quantity#	01 No.			
Packing, Markings#	Filter Paper Packed in Polythene Pouch.			
Mode of Collection of Sample	Sampling by Laboratories			
Work Order No.#	E-MAIL	Dated	30/04/2025	
Date of Receipt of Sample	20/06/2025			
Period of Analysis	20/06/2025 To 25/06/2025			
Sampling Team	Idma Representative Team	Client	MEIL	
Sampling Location#	CP-120 Batching Plant Down Stream.			
Visual Observation	N/A			
Date of Sampling	18/06/2025			
Date of Reporting	25/06/2025			
Sampling Protocol	NAAQMS/36/2012-13 USEPA:2013			
Testing Protocol	NAAQS			

RESULTS

S.No.	Test Parameter	Units	Results	Specifications	Test Method
1	CO	mg/m ³	0.53	Max. 02	IS 5182 (Part 10)

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End of Report



Idma Laboratories Limited

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1612

Idma Laboratories Limited



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TC-8207

TEST REPORT

Lab No.	200625L-ED-014/A		Page No. 1/1	
Customer#	Megha Engineering & Infrastructures Limited Ratle Hydroelectric project Vill- Drabshalla, Distt.- Kishtwar-182204 Jammu & Kashmir			
Type of Sample#	Ambient Air			
Customer's Description of Sample#	Ambient Air			
Quantity#	01 No.			
Packing, Markings#	Filter Paper Packed in Polythene Pouch.			
Mode of Collection of Sample	Sampling by Laboratories			
Work Order No.#	E-MAIL	Dated	30/04/2025	
Date of Receipt of Sample	20/06/2025			
Period of Analysis	20/06/2025 To 25/06/2025			
Sampling Team	Idma Representative Team	Client	MEIL	
Sampling Location#	CP- 240, Batching Plant Down Stream.			
Visual Observation	N/A			
Date of Sampling	17/06/2025			
Date of Reporting	25/06/2025			
Sampling Protocol	NAAQMS/36/2012-13 USEPA:2013			
Testing Protocol	NAAQS			

RESULTS

S.No.	Test Parameter	Units	Results	Specifications	Test Method
	CHEMICAL TESTING (ATMOSPHERIC POLLUTION)	-	-	-	-
1	PM 10	µg/m ³	81.3	Max. 100	IS 5182 (Part 23)
2	PM2.5	µg/m ³	40.6	Max. 60	IDL/SP/03, Issue No-1
3	SO2	µg/m ³	19.3	Max. 80	IS 5182 (Part 2)
4	NO2	µg/m ³	20.6	Max. 80	IS 5182 (Part 6)

Represents details provided by the customer.

End of Report

Reviewed by
25/06/25**Idma Laboratories Limited**

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Idma Laboratories Limited

TEST REPORT

Lab No.	200625L-ED-014/B		Page No. 1/1	
Customer#	Megha Engineering & Infrastructures Limited Ratle Hydroelectric project Vill- Drabshalla, Distt.- Kishtwar-182204 Jammu & Kashmir			
Type of Sample#	Ambient Air			
Customer's Description of Sample#	Ambient Air			
Quantity#	01 No.			
Packing, Markings#	Filter Paper Packed in Polythene Pouch.			
Mode of Collection of Sample	Sampling by Laboratories			
Work Order No.#	E-MAIL	Dated	30/04/2025	
Date of Receipt of Sample	20/06/2025			
Period of Analysis	20/06/2025 To 25/06/2025			
Sampling Team	Idma Representative Team	Client	MEIL	
Sampling Location#	CP- 240, Batching Plant Down Stream.			
Visual Observation	N/A			
Date of Sampling	17/06/2025			
Date of Reporting	25/06/2025			
Sampling Protocol	NAAQMS/36/2012-13 USEPA:2013			
Testing Protocol	NAAQS			

RESULTS

S.No.	Test Parameter	Units	Results	Specifications	Test Method
1	CO	mg/m ³	0.59	Max. 02	IS 5182 (Part 10)

Represents details provided by the customer.

End of Report



Idma Laboratories Limited

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Idma Laboratories Limited



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TEST REPORT

Lab No.	200625L-ED-015/A		Page No.	1/1
Customer#	Megha Engineering & Infrastructures Limited Ratle Hydroelectric project Vill- Drabshalla, Distt.- Kishtwar-182204 Jammu & Kashmir			
Type of Sample#	Ambient Air			
Customer's Description of Sample#	Ambient Air			
Quantity#	01 No.			
Packing, Markings#	Filter Paper Packed in Polythene Pouch.			
Mode of Collection of Sample	Sampling by Laboratories			
Work Order No.#	E-MAIL	Dated	30/04/2025	
Date of Receipt of Sample	20/06/2025			
Period of Analysis	20/06/2025 To 25/06/2025			
Sampling Team	Idma Representative Team	Client	MEIL	
Sampling Location#	Executive Colony Down Stream Side.			
Visual Observation	N/A			
Date of Sampling	17/06/2025			
Date of Reporting	25/06/2025			
Sampling Protocol	NAAQMS/36/2012-13 USEPA:2013			
Testing Protocol	NAAQS			

RESULTS

S.No.	Test Parameter	Units	Results	Specifications	Test Method
	CHEMICAL TESTING (ATMOSPHERIC POLLUTION)	-	-	-	-
1	PM 10	µg/m ³	77.0	Max. 100	IS 5182 (Part 23)
2	PM2.5	µg/m ³	38.6	Max. 60	IDL/SP/03, Issue No-1
3	SO2	µg/m ³	14.4	Max. 80	IS 5182 (Part 2)
4	NO2	µg/m ³	16.7	Max. 80	IS 5182 (Part 6)

Represents details provided by the customer.

End of Report



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Idma Laboratories Limited

TEST REPORT

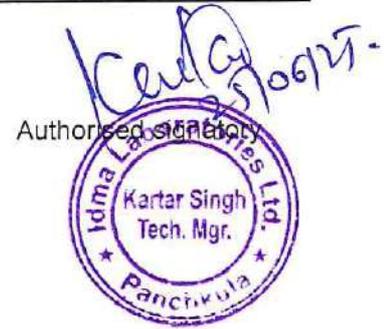
Lab No.	200625L-ED-015/B		Page No. 1/1	
Customer#	Megha Engineering & Infrastructures Limited Ratle Hydroelectric project Vill- Drabshalla, Distt.- Kishtwar-182204 Jammu & Kashmir			
Type of Sample#	Ambient Air			
Customer's Description of Sample#	Ambient Air			
Quantity#	01 No.			
Packing, Markings#	Filter Paper Packed in Polythene Pouch.			
Mode of Collection of Sample	Sampling by Laboratories			
Work Order No.#	E-MAIL	Dated	30/04/2025	
Date of Receipt of Sample	20/06/2025			
Period of Analysis	20/06/2025 To 25/06/2025			
Sampling Team	Idma Representative Team	Client	MEIL	
Sampling Location#	Executive Colony Down Stream Side.			
Visual Observation	N/A			
Date of Sampling	17/06/2025			
Date of Reporting	25/06/2025			
Sampling Protocol	NAAQMS/36/2012-13 USEPA:2013			
Testing Protocol	NAAQS			

RESULTS

S.No.	Test Parameter	Units	Results	Specifications	Test Method
1	CO	mg/m ³	0.43	Max. 02	IS 5182 (Part 10)

Represents details provided by the customer.

End of Report



Idma Laboratories Limited

Idma Corporate Park,

391, Industrial Area, Phase - 1,

Panchkula - 134113,

Haryana (India)

Tel No. 0172 - 5064827, - 5064830

Website : www.idmagroup.co.inEmail : commercial@idmalab.co.in

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Idma Laboratories Limited



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TEST REPORT

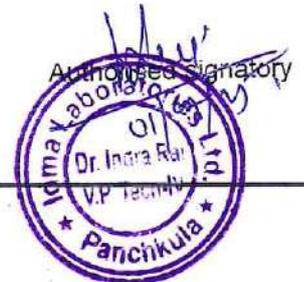
ULR : TC820725700007427F

Page No. 1/3

Lab No.	230625L-FD-026	
Customer#	Megha Engineering & Infrastructures Limited Rattle Hydroelectric project Vill- Drabshalla, Distt.- Kishtwar-182204 Jammu & Kashmir	
Type of Sample#	Drinking Water	
Customer's Description of Sample#	Drinking Water	
Quantity#	5 Ltr.+250 ml	
Packing, Markings, Seal & Quantity#	Plastic Can+ Glass Bottle(Loc. RO Plant Up-stream)	
Mode of Collection of Sample	Sample collected by Lab Person.	
Work Order No.#	E-MAIL	Dated 30/04/2025
Date of Receipt of Sample	23/06/2025	
Period of Analysis	23/06/2025 To 01/07/2025	
Visual Observation	N/A	
Date of Reporting	01/07/2025	
Testing Protocol	IS 10500:2012 Amdt 1 to 4	

RESULTS

S.No.	Test Parameter	Units	Results	Requirements		Test Methods
				Acceptable Limit (Max)	Permissible Limit (Max)	
	Chemical Testing (Water)	-	-	-	-	-
1	Color	Hazen	<1	Max. 5	Max. 15	IS 3025 (Part 4) : 2021
2	Odour	-	Agreeable	Agreeable	Agreeable	IS 3025 (Part 5) : 2018
3	pH	-	7.54	6.5-8.5	No Relaxation	IS 3025 (Part 11) :2022
4	Total Alkalinity (as CaCO3)	mg/L	100.5	Max. 200	Max. 600	IS 3025 (Part 23) :2023
5	Boron	mg/L	0.051	Max. 0.5	Max. 2.4	IS 3025 (Part 57) : 2021
6	Calcium (as Ca)	mg/L	38.16	Max. 75	Max. 200	IS 3025 (Part 40) : 2024
7	Chloride (as Cl)	mg/L	19.14	Max. 250	Max. 1000	IS 3025 (Part 32) : 1988
8	Cyanide (as CN)	mg/L	BLQ (LOQ-0.05)	Max. 0.05	No Relaxation	IS 3025 (Part 27) : 1986
9	Fluoride (as F)	mg/L	0.2	Max. 1	Max. 1.5	IS 3025 (Part 60) : 2008
10	Total Hardness (as CaCO3)	mg/L	133.56	Max. 200	Max. 600	IS 3025 (Part 21) : 2009



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Panchkula - 134113,

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Idma Laboratories Limited



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TC-8207

TEST REPORT

ULR : TC820725700007427F

S.No.	Test Parameter	Units	Results	Requirements		Test Methods
				Acceptable Limit (Max)	Permissible Limit (Max)	
11	Total Dissolved Solids	mg/L	208.0	Max. 500	Max. 2000	IS 3025 (Part 16) : 2023
12	Sulphate (as SO ₄)	mg/L	6.8	Max. 200	Max. 400	IS 3025 (Part 24/Sec 1) : 2022
13	Turbidity	NTU	<1	Max. 1	Max. 5	IS 3025 (Part 10) : 2023
14	Taste	-	Agreeable	Agreeable	Agreeable	IS 3025 (Part 8) : 2023
15	Free Residual chlorine	mg/L	BLQ (LOQ-0.1)	Min. 0.2	Min. 1.0	IS 3025 (Part 26) : 2021
16	Cadmium (as Cd)	mg/L	BLQ (LOQ-0.0005)	Max. 0.003	No Relaxation	IS 3025 (Part 41) : 2023
17	Copper (as Cu)	mg/L	BLQ (LOQ-0.0005)	Max. 0.05	Max. 1.5	IS 3025 (Part 42) : 1992
18	Iron (as Fe)	mg/L	0.001	Max. 1.0	No Relaxation	IS 3025 (Part 53) : 2003
19	Manganese (as Mn)	mg/L	0.001	Max. 0.1	Max. 0.3	IS 3025 (Part 59) : 2006
20	Nickel (as Ni)	mg/L	BLQ (LOQ-0.0005)	Max. 0.02	No Relaxation	IS 3025 (Part 54) : 2003
21	Zinc (as Zn)	mg/L	0.031	Max. 5	Max. 15	IS 3025 (Part 49) : 1994
22	Aluminum (as Al)	mg/L	BLQ (LOQ-0.0005)	Max. 0.03	Max. 0.2	IS 3025 (Part 55) : 2003
23	Selenium (as Se)	mg/L	BLQ (LOQ-0.0005)	Max. 0.01	No Relaxation	IS 3025 (Part 56) : 2003 or IS:15303:2003
24	Silver (as Ag)	mg/L	BLQ (LOQ-0.0005)	Max. 0.1	No Relaxation	Annex J of IS: 13428 : 2005
25	Mercury (as Hg)	mg/L	BLQ (LOQ-0.0005)	Max. 0.001	No Relaxation	IS 3025 (Part 48) : 1994
26	Magnesium (as Mg)	mg/L	9.27	Max. 30	Max. 100	IS 3025 (Part 46) : 2023
27	Sodium as Na	mg/L	1.3	-	-	IS 3025 (Part-45): 1993
28	Potassium as K	mg/L	1.0	-	-	IS 3025 (Part-45): 1993

Page No. 2/3



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Idma Corporate Park,

391, Industrial Area, Phase - 1,

Panchkula - 134113,

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Idma Laboratories Limited



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TEST REPORT

ULR : TC820725700007427F

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S.No.	Test Parameter	Units	Results	Requirements		Test Methods
				Acceptable Limit (Max)	Permissible Limit (Max)	
29	Total Arsenic (as As)	mg/L	BLQ (LOQ-0.0005)	Max. 0.01	No Relaxation	IS 3025 (Part 37) :2022
30	Total Chromium (as Cr)	mg/L	BLQ (LOQ-0.0005)	Max. 0.05	No Relaxation	IS 3025 (Part 52) : 2003
	Biological Testing (Water)	--	-	--	--	--
31	E. coli	/100ml	Absent	Shall not be detectable in any 100ml sample	--	IS 15185: 2016
32	Total Coliform Bacteria	/100ml	Absent	Shall not be detectable in any 100ml sample	--	IS 15185: 2016

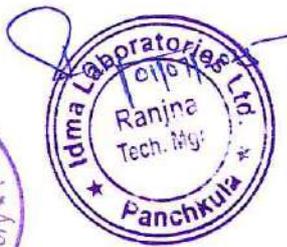
Opinion :

Remarks:- The Test report pertains to the sample, as collected by the IDMA lab person from the customer premises and the result related only to the tested sample. BLQ:- Below limit of quantification, LOQ:- Limit of quantification.

Represents details provided by the customer.

****End of Report****

Reviewed by

**Idma Laboratories Limited**

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TEST REPORT

ULR : TC820725700007470F

Lab No.	230625L-FD-027	Page No. 1/3
Customer#	Megha Engineering & Infrastructures Limited Ratle Hydroelectric project Vill- Drabshalla, Distt.- Kishtwar-182204 Jammu & Kashmir	
Type of Sample#	Drinking Water	
Customer's Description of Sample#	Drinking Water	
Quantity#	5 Ltr.+250 ml	
Packing, Markings, Seal & Quantity#	Plastic Can+ Glass Bottle(Loc.Worker Camp Up-Stream)	
Mode of Collection of Sample	Sample collected by Lab Person.	
Work Order No.#	E-MAIL	Dated 30/04/2025
Date of Receipt of Sample	23/06/2025	
Period of Analysis	23/06/2025 To 02/07/2025	
Visual Observation	N/A	
Date of Reporting	02/07/2025	
Testing Protocol	IS 10500:2012 Amdt 1 to 4	

RESULTS

S.No.	Test Parameter	Units	Results	Requirements		Test Methods
				Acceptable Limit (Max)	Permissible Limit (Max)	
	Chemical Testing (Water)	-	-	-	-	-
1	Color	Hazen	<1	Max. 5	Max. 15	IS 3025 (Part 4) : 2021
2	Odour	-	Agreeable	Agreeable	Agreeable	IS 3025 (Part 5) : 2018
3	pH	-	7.44	6.5-8.5	No Relaxation	IS 3025 (Part 11) :2022
4	Total Alkalinity (as CaCO ₃)	mg/L	96.4	Max. 200	Max. 600	IS 3025 (Part 23) :2023
5	Boron	mg/L	0.007	Max. 0.5	Max. 2.4	IS 3025 (Part 57) : 2021
6	Calcium (as Ca)	mg/L	44.94	Max. 75	Max. 200	IS 3025 (Part 40) : 2024
7	Chloride (as Cl)	mg/L	18.19	Max. 250	Max. 1000	IS 3025 (Part 32) : 1988
8	Cyanide (as CN)	mg/L	BLQ (LOQ-0.05)	Max. 0.05	No Relaxation	IS 3025 (Part 27) : 1986
9	Fluoride (as F)	mg/L	0.2	Max. 1	Max. 1.5	IS 3025 (Part 60) : 2008
10	Total Hardness (as CaCO ₃)	mg/L	154.76	Max. 200	Max. 600	IS 3025 (Part 21) : 2009



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TEST REPORT

ULR : TC820725700007470F

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S.No.	Test Parameter	Units	Results	Requirements		Test Methods
				Acceptable Limit (Max)	Permissible Limit (Max)	
11	Total Dissolved Solids	mg/L	252.0	Max. 500	Max. 2000	IS 3025 (Part 16) : 2023
12	Sulphate (as SO ₄)	mg/L	5.4	Max. 200	Max. 400	IS 3025 (Part 24/Sec 1) : 2022
13	Turbidity	NTU	<1	Max. 1	Max. 5	IS 3025 (Part 10) : 2023
14	Taste	-	Agreeable	Agreeable	Agreeable	IS 3025 (Part 8) : 2023
15	Free Residual chlorine	mg/L	BLQ (LOQ-0.1)	Min. 0.2	Min. 1.0	IS 3025 (Part 26) : 2021
16	Cadmium (as Cd)	mg/L	BLQ (LOQ-0.0005)	Max. 0.003	No Relaxation	IS 3025 (Part 41) : 2023
17	Copper (as Cu)	mg/L	BLQ (LOQ-0.0005)	Max. 0.05	Max. 1.5	IS 3025 (Part 42) : 1992
18	Iron (as Fe)	mg/L	0.003	Max. 1.0	No Relaxation	IS 3025 (Part 53) : 2003
19	Manganese (as Mn)	mg/L	0.002	Max. 0.1	Max. 0.3	IS 3025 (Part 59) : 2006
20	Nickel (as Ni)	mg/L	BLQ (LOQ-0.0005)	Max. 0.02	No Relaxation	IS 3025 (Part 54) : 2003
21	Zinc (as Zn)	mg/L	0.012	Max. 5	Max. 15	IS 3025 (Part 49) : 1994
22	Aluminum (as Al)	mg/L	BLQ (LOQ-0.0005)	Max. 0.03	Max. 0.2	IS 3025 (Part 55) : 2003
23	Selenium (as Se)	mg/L	BLQ (LOQ-0.0005)	Max. 0.01	No Relaxation	IS 3025 (Part 56) : 2003 or IS:15303:2003
24	Silver (as Ag)	mg/L	BLQ (LOQ-0.0005)	Max. 0.1	No Relaxation	Annex J of IS: 13428 : 2005
25	Mercury (as Hg)	mg/L	BLQ (LOQ-0.0005)	Max. 0.001	No Relaxation	IS 3025 (Part 48) : 1994
26	Magnesium (as Mg)	mg/L	10.30	Max. 30	Max. 100	IS 3025 (Part 46) : 2023
27	Sodium as Na	mg/L	1.5	-	-	IS 3025 (Part-45): 1993
28	Potassium as K	mg/L	1.2	-	-	IS 3025 (Part-45): 1993



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TC-8207

TEST REPORT

ULR : TC820725700007470F

Lab No.		230625L-FD-027				Page No. 3/3
S.No.	Test Parameter	Units	Results	Requirements		Test Methods
				Acceptable Limit (Max)	Permissible Limit (Max)	
29	Total Arsenic (as As)	mg/L	BLQ (LOQ-0.0005)	Max. 0.01	No Relaxation	IS 3025 (Part 37) :2022
30	Total Chromium (as Cr)	mg/L	BLQ (LOQ-0.0005)	Max. 0.05	No Relaxation	IS 3025 (Part 52) : 2003
	Biological Testing (Water)	--	-	--	--	--
31	E. coli	/100ml	Absent	Shall not be detectable in any 100ml sample	--	IS 15185: 2016
32	Total Coliform Bacteria	/100ml	Absent	Shall not be detectable in any 100ml sample	--	IS 15185: 2016

Opinion :

Remarks:- The Test report pertains to the sample, as collected by the IDMA lab person from the customer premises and the result related only to the tested sample. BLQ:- Below limit of quantification, LOQ:- Limit of quantification.

Represents details provided by the customer.

****End of Report****

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TEST REPORT

ULR : TC820725700007428F

Lab No.	230625L-FD-028		Page No. 1/3
Customer#	Megha Engineering & Infrastructures Limited Ratle Hydroelectric project Vill- Drabshalla, Distt.- Kishtwar-182204 Jammu & Kashmir		
Type of Sample#	Drinking Water		
Customer's Description of Sample#	Drinking Water		
Quantity#	5 Ltr.+250 ml		
Packing, Markings, Seal & Quantity#	Plastic Can+ Glass Bottle(Loc.GVK Camp Officer Mess)		
Mode of Collection of Sample	Sample collected by Lab Person.		
Work Order No.#	E-MAIL	Dated	30/04/2025
Date of Receipt of Sample	23/06/2025		
Period of Analysis	23/06/2025 To 01/07/2025		
Visual Observation	N/A		
Date of Reporting	01/07/2025		
Testing Protocol	IS 10500:2012 Amdt 1 to 4		

RESULTS

S.No.	Test Parameter	Units	Results	Requirements		Test Methods
				Acceptable Limit (Max)	Permissible Limit (Max)	
	Chemical Testing (Water)	-	-	-	-	-
1	Color	Hazen	<1	Max. 5	Max. 15	IS 3025 (Part 4) : 2021
2	Odour	-	Agreeable	Agreeable	Agreeable	IS 3025 (Part 5) : 2018
3	pH	-	7.73	6.5-8.5	No Relaxation	IS 3025 (Part 11) :2022
4	Total Alkalinity (as CaCO ₃)	mg/L	92.3	Max. 200	Max. 600	IS 3025 (Part 23) :2023
5	Boron	mg/L	0.001	Max. 0.5	Max. 2.4	IS 3025 (Part 57) : 2021
6	Calcium (as Ca)	mg/L	43.25	Max. 75	Max. 200	IS 3025 (Part 40) : 2024
7	Chloride (as Cl)	mg/L	17.47	Max. 250	Max. 1000	IS 3025 (Part 32) : 1988
8	Cyanide (as CN)	mg/L	BLQ (LOQ-0.05)	Max. 0.05	No Relaxation	IS 3025 (Part 27) : 1986
9	Fluoride (as F)	mg/L	0.2	Max. 1	Max. 1.5	IS 3025 (Part 60) : 2008
10	Total Hardness (as CaCO ₃)	mg/L	135.68	Max. 200	Max. 600	IS 3025 (Part 21) : 2009



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TEST REPORT

ULR : TC820725700007428F

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S.No.	Test Parameter	Units	Results	Requirements		Test Methods
				Acceptable Limit (Max)	Permissible Limit (Max)	
11	Total Dissolved Solids	mg/L	202.0	Max. 500	Max. 2000	IS 3025 (Part 16) : 2023
12	Sulphate (as SO ₄)	mg/L	6.8	Max. 200	Max. 400	IS 3025 (Part 24/Sec 1) : 2022
13	Turbidity	NTU	<1	Max. 1	Max. 5	IS 3025 (Part 10) : 2023
14	Taste	-	Agreeable	Agreeable	Agreeable	IS 3025 (Part 8) : 2023
15	Free Residual chlorine	mg/L	BLQ (LOQ-0.1)	Min. 0.2	Min.1.0	IS 3025 (Part 26) : 2021
16	Cadmium (as Cd)	mg/L	BLQ (LOQ-0.0005)	Max. 0.003	No Relaxation	IS 3025 (Part 41) : 2023
17	Copper (as Cu)	mg/L	BLQ (LOQ-0.0005)	Max. 0.05	Max. 1.5	IS 3025 (Part 42) : 1992
18	Iron (as Fe)	mg/L	0.004	Max. 1.0	No Relaxation	IS 3025 (Part 53) : 2003
19	Manganese (as Mn)	mg/L	0.001	Max. 0.1	Max. 0.3	IS 3025 (Part 59) : 2006
20	Nickel (as Ni)	mg/L	BLQ (LOQ-0.0005)	Max. 0.02	No Relaxation	IS 3025 (Part 54) : 2003
21	Zinc (as Zn)	mg/L	0.004	Max. 5	Max. 15	IS 3025 (Part 49) : 1994
22	Aluminum (as Al)	mg/L	BLQ (LOQ-0.0005)	Max. 0.03	Max. 0.2	IS 3025 (Part 55) : 2003
23	Selenium (as Se)	mg/L	BLQ (LOQ-0.0005)	Max. 0.01	No Relaxation	IS 3025 (Part 56) : 2003 or IS:15303:2003
24	Silver (as Ag)	mg/L	BLQ (LOQ-0.0005)	Max. 0.1	No Relaxation	Annex J of IS: 13428 : 2005
25	Mercury (as Hg)	mg/L	BLQ (LOQ-0.0005)	Max. 0.001	No Relaxation	IS 3025 (Part 48) : 1994
26	Magnesium (as Mg)	mg/L	6.70	Max. 30	Max. 100	IS 3025 (Part 46) : 2023
27	Sodium as Na	mg/L	1.3	-	-	IS 3025 (Part-45): 1993
28	Potassium as K	mg/L	1.0	-	-	IS 3025 (Part-45): 1993



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Idma Laboratories Limited



TEST REPORT

ULR : TC820725700007428F

S.No.	Test Parameter	Units	Results	Requirements		Test Methods
				Acceptable Limit (Max)	Permissible Limit (Max)	
29	Total Arsenic (as As)	mg/L	BLQ (LOQ-0.0005)	Max. 0.01	No Relaxation	IS 3025 (Part 37) :2022
30	Total Chromium (as Cr)	mg/L	BLQ (LOQ-0.0005)	Max. 0.05	No Relaxation	IS 3025 (Part 52) : 2003
	Biological Testing (Water)	--	-	--	--	--
31	E. coli	/100ml	Absent	Shall not be detectable in any 100ml sample	--	IS 15185: 2016
32	Total Coliform Bacteria	/100ml	Absent	Shall not be detectable in any 100ml sample	--	IS 15185: 2016

Opinion :

Remarks:- The Test report pertains to the sample, as collected by the IDMA lab person from the customer premises and the result related only to the tested sample. BLQ:- Below limit of quantification, LOQ:- Limit of quantification.

Represents details provided by the customer.

****End of Report****

Reviewed by

**Idma Laboratories Limited**

Idma Corporate Park,

391, Industrial Area, Phase - 1,

Panchkula - 134113,

Haryana (India)

Tel No. 0172 - 5064827,- 5064830

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Idma Laboratories Limited



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TC-8207

TEST REPORT

ULR : TC820725700007429F

Lab No.	230625L-FD-029	Page No.	1/3
Customer#	Megha Engineering & Infrastructures Limited Ratle Hydroelectric project Vill- Drabshalla, Distt.- Kishtwar-182204 Jammu & Kashmir		
Type of Sample#	Drinking Water		
Customer's Description of Sample#	Drinking Water		
Quantity#	5 Ltr.+250 ml		
Packing, Markings, Seal & Quantity#	Plastic Can+ Glass Bottle(Loc. Natural Source Near GVK Camp)		
Mode of Collection of Sample	Sample collected by Lab Person.		
Work Order No.#	E-MAIL	Dated	30/04/2025
Date of Receipt of Sample	23/06/2025		
Period of Analysis	23/06/2025 To 01/07/2025		
Visual Observation	N/A		
Date of Reporting	01/07/2025		
Testing Protocol	IS 10500:2012 Amdt 1 to 4		

RESULTS

S.No.	Test Parameter	Units	Results	Requirements		Test Methods
				Acceptable Limit (Max)	Permissible Limit (Max)	
	Chemical Testing (Water)	-	-	-	-	-
1	Color	Hazen	<1	Max. 5	Max. 15	IS 3025 (Part 4) : 2021
2	Odour	-	Agreeable	Agreeable	Agreeable	IS 3025 (Part 5) : 2018
3	pH	-	7.60	6.5-8.5	No Relaxation	IS 3025 (Part 11) :2022
4	Total Alkalinity (as CaCO ₃)	mg/L	84.1	Max. 200	Max. 600	IS 3025 (Part 23) :2023
5	Boron	mg/L	0.011	Max. 0.5	Max. 2.4	IS 3025 (Part 57) : 2021
6	Calcium (as Ca)	mg/L	42.40	Max. 75	Max. 200	IS 3025 (Part 40) : 2024
7	Chloride (as Cl)	mg/L	19.14	Max. 250	Max. 1000	IS 3025 (Part 32) : 1988
8	Cyanide (as CN)	mg/L	BLQ (LOQ-0.05)	Max. 0.05	No Relaxation	IS 3025 (Part 27) : 1986
9	Fluoride (as F)	mg/L	0.2	Max. 1	Max. 1.5	IS 3025 (Part 60) : 2008
10	Total Hardness (as CaCO ₃)	mg/L	146.28	Max. 200	Max. 600	IS 3025 (Part 21) : 2009



Idma Laboratories Limited

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391, Industrial Area, Phase - 1,

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Idma Laboratories Limited



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TC-8207

TEST REPORT

ULR : TC820725700007429F

Page No. 2/3

S.No.	Test Parameter	Units	Results	Requirements		Test Methods
				Acceptable Limit (Max)	Permissible Limit (Max)	
11	Total Dissolved Solids	mg/L	218.0	Max. 500	Max. 2000	IS 3025 (Part 16) : 2023
12	Sulphate (as SO ₄)	mg/L	8.2	Max. 200	Max. 400	IS 3025 (Part 24/Sec 1) : 2022
13	Turbidity	NTU	<1	Max. 1	Max. 5	IS 3025 (Part 10) : 2023
14	Taste	-	Agreeable	Agreeable	Agreeable	IS 3025 (Part 8) :2023
15	Free Residual chlorine	mg/L	BLQ (LOQ-0.1)	Min. 0.2	Min.1.0	IS 3025 (Part 26) : 2021
16	Cadmium (as Cd)	mg/L	BLQ (LOQ-0.0005)	Max. 0.003	No Relaxation	IS 3025 (Part 41) :2023
17	Copper (as Cu)	mg/L	BLQ (LOQ-0.0005)	Max. 0.05	Max. 1.5	IS 3025 (Part 42) : 1992
18	Iron (as Fe)	mg/L	0.002	Max. 1.0	No Relaxation	IS 3025 (Part 53) : 2003
19	Manganese (as Mn)	mg/L	0.001	Max. 0.1	Max. 0.3	IS 3025 (Part 59) : 2006
20	Nickel (as Ni)	mg/L	BLQ (LOQ-0.0005)	Max. 0.02	No Relaxation	IS 3025 (Part 54) : 2003
21	Zinc (as Zn)	mg/L	0.025	Max. 5	Max. 15	IS 3025 (Part 49) : 1994
22	Aluminum (as Al)	mg/L	BLQ (LOQ-0.0005)	Max. 0.03	Max. 0.2	IS 3025 (Part 55) : 2003
23	Selenium (as Se)	mg/L	BLQ (LOQ-0.0005)	Max. 0.01	No Relaxation	IS 3025 (Part 56) : 2003 or IS:15303:2003
24	Silver (as Ag)	mg/L	BLQ (LOQ-0.0005)	Max. 0.1	No Relaxation	Annex J of IS: 13428 : 2005
25	Mercury (as Hg)	mg/L	BLQ (LOQ-0.0005)	Max. 0.001	No Relaxation	IS 3025 (Part 48) :1994
26	Magnesium (as Mg)	mg/L	9.79	Max. 30	Max. 100	IS 3025 (Part 46) :2023
27	Sodium as Na	mg/L	1.6	-	-	IS 3025 (Part-45): 1993
28	Potassium as K	mg/L	1.2	-	-	IS 3025 (Part-45): 1993



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Idma Laboratories Limited



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TC-8207

TEST REPORT

ULR : TC820725700007429F

S.No.	Test Parameter	Units	Results	Requirements		Test Methods
				Acceptable Limit (Max)	Permissible Limit (Max)	
29	Total Arsenic (as As)	mg/L	BLQ (LOQ-0.0005)	Max. 0.01	No Relaxation	IS 3025 (Part 37) :2022
30	Total Chromium (as Cr)	mg/L	BLQ (LOQ-0.0005)	Max. 0.05	No Relaxation	IS 3025 (Part 52) : 2003
	Biological Testing (Water)	--	-	--	--	--
31	E. coli	/100ml	Absent	Shall not be detectable in any 100ml sample	--	IS 15185: 2016
32	Total Coliform Bacteria	/100ml	Absent	Shall not be detectable in any 100ml sample	--	IS 15185: 2016

Opinion :

Remarks:- The Test report pertains to the sample, as collected by the IDMA lab person from the customer premises and the result related only to the tested sample. BLQ:- Below limit of quantification, LOQ:- Limit of quantification.

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TC-8207

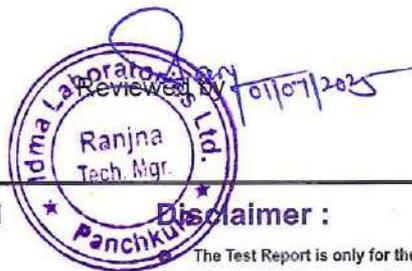
TEST REPORT

ULR : TC820725700007430F

Lab No.	230625L-FD-030	Page No. 1/3
Customer#	Megha Engineering & Infrastructures Limited Ratle Hydroelectric project Vill- Drabshalla, Distt.- Kishtwar-182204 Jammu & Kashmir	
Type of Sample#	Drinking Water	
Customer's Description of Sample#	Drinking Water	
Quantity#	5 Ltr.+250 ml	
Packing, Markings, Seal & Quantity#	Plastic Can+ Glass Bottle(Loc. Executive colony, Down Stream)	
Mode of Collection of Sample	Sample collected by Lab Person.	
Work Order No.#	E-MAIL	Dated 30/04/2025
Date of Receipt of Sample	23/06/2025	
Period of Analysis	23/06/2025 To 01/07/2025	
Visual Observation	N/A	
Date of Reporting	01/07/2025	
Testing Protocol	IS 10500:2012 Amdt 1 to 4	

RESULTS

S.No.	Test Parameter	Units	Results	Requirements		Test Methods
				Acceptable Limit (Max)	Permissible Limit (Max)	
	Chemical Testing (Water)	-	-	-	-	-
1	Color	Hazen	<1	Max. 5	Max. 15	IS 3025 (Part 4) : 2021
2	Odour	-	Agreeable	Agreeable	Agreeable	IS 3025 (Part 5) : 2018
3	pH	-	7.48	6.5-8.5	No Relaxation	IS 3025 (Part 11) :2022
4	Total Alkalinity (as CaCO ₃)	mg/L	77.9	Max. 200	Max. 600	IS 3025 (Part 23) :2023
5	Boron	mg/L	BLQ (LOQ-0.0005)	Max. 0.5	Max. 2.4	IS 3025 (Part 57) : 2021
6	Calcium (as Ca)	mg/L	40.70	Max. 75	Max. 200	IS 3025 (Part 40) : 2024
7	Chloride (as Cl)	mg/L	18.43	Max. 250	Max. 1000	IS 3025 (Part 32) : 1988
8	Cyanide (as CN)	mg/L	BLQ (LOQ-0.05)	Max. 0.05	No Relaxation	IS 3025 (Part 27) : 1986
9	Fluoride (as F)	mg/L	0.2	Max. 1	Max. 1.5	IS 3025 (Part 60) : 2008

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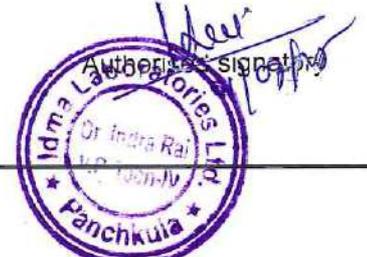
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TC-8207

TEST REPORT

ULR : TC820725700007430F

Lab No.		230625L-FD-030				Page No. 2/3
S.No.	Test Parameter	Units	Results	Requirements		Test Methods
				Acceptable Limit (Max)	Permissible Limit (Max)	
10	Total Hardness (as CaCO ₃)	mg/L	135.68	Max. 200	Max. 600	IS 3025 (Part 21) : 2009
11	Total Dissolved Solids	mg/L	238.0	Max. 500	Max. 2000	IS 3025 (Part 16) : 2023
12	Sulphate (as SO ₄)	mg/L	5.0	Max. 200	Max. 400	IS 3025 (Part 24/Sec 1) : 2022
13	Turbidity	NTU	<1	Max. 1	Max. 5	IS 3025 (Part 10) : 2023
14	Taste	-	Agreeable	Agreeable	Agreeable	IS 3025 (Part 8) : 2023
15	Free Residual chlorine	mg/L	BLQ (LOQ-0.1)	Min. 0.2	Min.1.0	IS 3025 (Part 26) : 2021
16	Cadmium (as Cd)	mg/L	BLQ (LOQ-0.0005)	Max. 0.003	No Relaxation	IS 3025 (Part 41) : 2023
17	Copper (as Cu)	mg/L	BLQ (LOQ-0.0005)	Max. 0.05	Max. 1.5	IS 3025 (Part 42) : 1992
18	Iron (as Fe)	mg/L	0.002	Max. 1.0	No Relaxation	IS 3025 (Part 53) : 2003
19	Manganese (as Mn)	mg/L	0.001	Max. 0.1	Max. 0.3	IS 3025 (Part 59) : 2006
20	Nickel (as Ni)	mg/L	BLQ (LOQ-0.0005)	Max. 0.02	No Relaxation	IS 3025 (Part 54) : 2003
21	Zinc (as Zn)	mg/L	0.084	Max. 5	Max. 15	IS 3025 (Part 49) : 1994
22	Aluminum (as Al)	mg/L	0.001	Max. 0.03	Max. 0.2	IS 3025 (Part 55) : 2003
23	Selenium (as Se)	mg/L	BLQ (LOQ-0.0005)	Max. 0.01	No Relaxation	IS 3025 (Part 56) : 2003 or IS:15303:2003
24	Silver (as Ag)	mg/L	BLQ (LOQ-0.0005)	Max. 0.1	No Relaxation	Annex J of IS: 13428 : 2005
25	Mercury (as Hg)	mg/L	BLQ (LOQ-0.0005)	Max. 0.001	No Relaxation	IS 3025 (Part 48) : 1994
26	Magnesium (as Mg)	mg/L	8.24	Max. 30	Max. 100	IS 3025 (Part 46) : 2023
27	Sodium as Na	mg/L	1.5	-	-	IS 3025 (Part-45): 1993
28	Potassium as K	mg/L	1.2	-	-	IS 3025 (Part-45): 1993



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TC-8207

TEST REPORT

ULR : TC820725700007430F

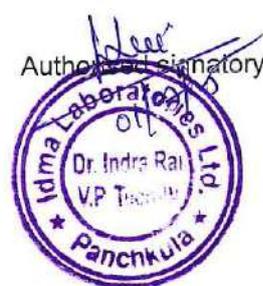
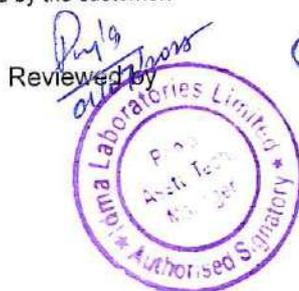
S.No.	Test Parameter	Units	Results	Requirements		Test Methods
				Acceptable Limit (Max)	Permissible Limit (Max)	
29	Total Arsenic (as As)	mg/L	BLQ (LOQ-0.0005)	Max. 0.01	No Relaxation	IS 3025 (Part 37) :2022
30	Total Chromium (as Cr)	mg/L	BLQ (LOQ-0.0005)	Max. 0.05	No Relaxation	IS 3025 (Part 52) : 2003
	Biological Testing (Water)	--	-	--	--	--
31	E. coli	/100ml	Absent	Shall not be detectable in any 100ml sample	--	IS 15185: 2016
32	Total Coliform Bacteria	/100ml	Absent	Shall not be detectable in any 100ml sample	--	IS 15185: 2016

Page No. 3/3

Opinion :

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TEST REPORT

Lab No.	200625L-ED-016		Page No. 1/1	
Customer#	Megha Engineering & Infrastructures Limited Ratle Hydroelectric project Vill- Drabshalla, Distt.- Kishtwar-182204 Jammu & Kashmir			
Type of Sample#	Noise Level (Ambient)			
Customer's Description of Sample#	Noise Level (Ambient)			
Quantity#	01 No.			
Packing, Markings#	Instrument at Site.			
Mode of Collection of Sample	Sampling by Laboratories			
Work Order No.#	E-MAIL	Dated	30/04/2025	
Date of Receipt of Sample	20/06/2025			
Period of Analysis	20/06/2025 To 25/06/2025			
Sampling Team	Idma Representative Team	Client	MEIL	
Sampling Location#	DAM Top Ground -Left Bank			
Visual Observation	N/A			
Date of Sampling	18/06/2025			
Date of Reporting	25/06/2025			
Sampling Protocol	CPCB PROTOCOL:2015			
Testing Protocol	CPCB			

RESULTS

S.No.	Test Parameter	Units	Results	Limits	Test Method
	CHEMICAL DISCIPLINE (Noise Levels)	-	-	-	-
1	Lday	dB(A)	54.8	Max 75	CPCB PROTOCOL July 2015.
2	LNight	dB(A)	47.6	Max 70	CPCB PROTOCOL July 2015.

Represents details provided by the customer.

End of Report

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TEST REPORT

Lab No.	200625L-ED-017			Page No.	1/1
Customer#	Megha Engineering & Infrastructures Limited Ratle Hydroelectric project Vill- Drabshalla, Distt.- Kishtwar-182204 Jammu & Kashmir				
Type of Sample#	Noise Level (Ambient)				
Customer's Description of Sample#	Noise Level (Ambient)				
Quantity#	01 No.				
Packing, Markings#	Instrument at Site.				
Mode of Collection of Sample	Sampling by Laboratories				
Work Order No.#	E-MAIL	Dated	30/04/2025		
Date of Receipt of Sample	20/06/2025				
Period of Analysis	20/06/2025 To 25/06/2025				
Sampling Team	Idma Representative Team	Client	MEIL		
Sampling Location#	Worker Camp -Up Stream				
Visual Observation	N/A				
Date of Sampling	18/06/2025				
Date of Reporting	25/06/2025				
Sampling Protocol	CPCB PROTOCOL:2015				
Testing Protocol	CPCB				

RESULTS

S.No.	Test Parameter	Units	Results	Limits	Test Method
	CHEMICAL DISCIPLINE (Noise Levels)	-	-	-	-
1	Lday	dB(A)	59.2	Max 75	CPCB PROTOCOL July 2015.
2	LNight	dB(A)	53.4	Max 70	CPCB PROTOCOL July 2015.

Represents details provided by the customer.

End of Report

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TEST REPORT

Lab No.	200625L-ED-018		Page No. 1/1	
Customer#	Megha Engineering & Infrastructures Limited Rattle Hydroelectric project Vill- Drabshalla, Distt.- Kishtwar-182204 Jammu & Kashmir			
Type of Sample#	Noise Level (Ambient)			
Customer's Description of Sample#	Noise Level (Ambient)			
Quantity#	01 No.			
Packing, Markings#	Instrument at Site.			
Mode of Collection of Sample	Sampling by Laboratories			
Work Order No.#	E-MAIL	Dated	30/04/2025	
Date of Receipt of Sample	20/06/2025			
Period of Analysis	20/06/2025 To 25/06/2025			
Sampling Team	Idma Representative Team	Client	MEIL	
Sampling Location#	CP-30 Batching pLANT, Up-Stream			
Visual Observation	N/A			
Date of Sampling	18/06/2025			
Date of Reporting	25/06/2025			
Sampling Protocol	CPCB PROTOCOL:2015			
Testing Protocol	CPCB			

RESULTS

S.No.	Test Parameter	Units	Results	Limits	Test Method
	CHEMICAL DISCIPLINE (Noise Levels)	-	-	-	-
1	Lday	dB(A)	72.4	Max 75	CPCB PROTOCOL July 2015.
2	LNight	dB(A)	65.2	Max 70	CPCB PROTOCOL July 2015.

Represents details provided by the customer.

End of Report



Idma Laboratories Limited

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TEST REPORT

Lab No.	200625L-ED-019	Page No. 1/1	
Customer#	Megha Engineering & Infrastructures Limited Ratle Hydroelectric project Vill- Drabshalla, Distt.- Kishtwar-182204 Jammu & Kashmir		
Type of Sample#	Noise Level (Ambient)		
Customer's Description of Sample#	Noise Level (Ambient)		
Quantity#	01 No.		
Packing, Markings#	Instrument at Site.		
Mode of Collection of Sample	Sampling by Laboratories		
Work Order No.#	E-MAIL	Dated	30/04/2025
Date of Receipt of Sample	20/06/2025		
Period of Analysis	20/06/2025 To 25/06/2025		
Sampling Team	Idma Representative Team	Client	MEIL
Sampling Location#	CP- 120 Batching Plant, Down Stream		
Visual Observation	N/A		
Date of Sampling	18/06/2025		
Date of Reporting	25/06/2025		
Sampling Protocol	CPCB PROTOCOL:2015		
Testing Protocol	CPCB		

RESULTS

S.No.	Test Parameter	Units	Results	Limits	Test Method
	CHEMICAL DISCIPLINE (Noise Levels)	-	-	-	-
1	Lday	dB(A)	69.2	Max 75	CPCB PROTOCOL July 2015.
2	LNight	dB(A)	62.8	Max 70	CPCB PROTOCOL July 2015.

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TEST REPORT

Lab No.	200625L-ED-020		Page No.	1/1
Customer#	Megha Engineering & Infrastructures Limited Rattle Hydroelectric project Vill- Drabshalla, Distt.- Kishtwar-182204 Jammu & Kashmir			
Type of Sample#	Noise Level (Ambient)			
Customer's Description of Sample#	Noise Level (Ambient)			
Quantity#	01 No.			
Packing, Markings#	Instrument at Site.			
Mode of Collection of Sample	Sampling by Laboratories			
Work Order No.#	E-MAIL	Dated	30/04/2025	
Date of Receipt of Sample	20/06/2025			
Period of Analysis	20/06/2025 To 25/06/2025			
Sampling Team	Idma Representative Team	Client	MEIL	
Sampling Location#	CP-240 Batching Plant, Down -Stream			
Visual Observation	N/A			
Date of Sampling	18/06/2025			
Date of Reporting	25/06/2025			
Sampling Protocol	CPCB PROTOCOL:2015			
Testing Protocol	CPCB			

RESULTS

S.No.	Test Parameter	Units	Results	Limits	Test Method
	CHEMICAL DISCIPLINE (Noise Levels)	-	-	-	-
1	Lday	dB(A)	71.3	Max 75	CPCB PROTOCOL July 2015.
2	LNight	dB(A)	68.1	Max 70	CPCB PROTOCOL July 2015.

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TEST REPORT

Lab No.	200625L-ED-021		Page No.	1/1
Customer#	Megha Engineering & Infrastructures Limited Ratle Hydroelectric project Vill- Drabshalla, Distt.- Kishtwar-182204 Jammu & Kashmir			
Type of Sample#	Noise Level (Ambient)			
Customer's Description of Sample#	Noise Level (Ambient)			
Quantity#	01 No.			
Packing, Markings#	Instrument at Site.			
Mode of Collection of Sample	Sampling by Laboratories			
Work Order No.#	E-MAIL	Dated	30/04/2025	
Date of Receipt of Sample	20/06/2025			
Period of Analysis	20/06/2025 To 25/06/2025			
Sampling Team	Idma Representative Team	Client	MEIL	
Sampling Location#	Executive Colony Down Stream			
Visual Observation	N/A			
Date of Sampling	17/06/2025			
Date of Reporting	25/06/2025			
Sampling Protocol	CPCB PROTOCOL:2015			
Testing Protocol	CPCB			

RESULTS

S.No.	Test Parameter	Units	Results	Limits	Test Method
	CHEMICAL DISCIPLINE (Noise Levels)	-	-	-	-
1	Lday	dB(A)	60.2	Max 75	CPCB PROTOCOL July 2015.
2	LNight	dB(A)	51.3	Max 70	CPCB PROTOCOL July 2015.

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TEST REPORT

Lab No.	200625L-ED-022	Page No. 1/2	
Customer#	Megha Engineering & Infrastructures Limited Ratle Hydroelectric project Vill- Drabshalla, Dist.- Kishtwar-182204 Jammu & Kashmir		
Type of Sample#	Surface Water		
Customer's Description of Sample#	Surface Water		
Quantity#	5 Ltr.		
Packing, Markings, Seal & Quantity#	Plastic Can.		
Mode of Collection of Sample	Sampling by Laboratories		
Work Order No.#	E-MAIL	Dated	30/04/2025
Date of Receipt of Sample	20/06/2025		
Period of Analysis	20/06/2025 To 25/06/2025		
Sampling Team Idma	Idma Representative Team	Client	MEIL
Sampling Location#	Up-Stream Chenab River		
Visual Observation	N/A		
Date of Sampling	17/06/2025		
Date of Reporting	25/06/2025		
Sampling Protocol	IS:17614 (PART-1):2021		
Testing Protocol	-		

RESULTS

S.No.	Test Parameter	Units	Results	Test Methods
	Chemical Testing (Water)	-	-	-
1	pH	-	7.43	IS 3025 (Part 11)
2	Chloride (as Cl)	mg/L	35.2	IS 3025 (Part 32)
3	Hardness Total (as CaCO ₃)	mg/L	101	IS 3025 (Part 21)
4	Oil & Grease	mg/L	<2.5	IS 3025 (Part 39)
5	Total Dissolved Solids	mg/L	149	IS 3025 (Part 16)
6	Sulphate (as SO ₄)	mg/L	10.4	IS 3025 (Part 24)
7	Iron as Fe	mg/L	0.009	IS 3025 (Part 53)
8	Lead as Pb	mg/L	BLQ(LOQ-0.0005)	IS 3025 (Part 47)
9	Biochemical Oxygen Demand (3-days at 27 °C)	mg/L	2.0	IS 3025 (Part 44)



Authorized signatory



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Idma Corporate Park,

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TEST REPORT

Lab No.		200625L-ED-022			Page No. 2/2
S.No.	Test Parameter	Units	Results	Test Methods	
10	Chemical Oxygen Demand	mg/L	8.0	IS 3025 (Part 58)	
11	Feecal Coliform	MPN/100ml	141	IS 1622:1981	

Opinion :

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TEST REPORT

Lab No.	200625L-ED-023	Page No. 1/2	
Customer#	Megha Engineering & Infrastructures Limited Rattle Hydroelectric project Vill- Drabshalla, Distt.- Kishtwar-182204 Jammu & Kashmir		
Type of Sample#	Surface Water		
Customer's Description of Sample#	Surface Water		
Quantity#	5 Ltr.		
Packing, Markings, Seal & Quantity#	Plastic Can.		
Mode of Collection of Sample	Sampling by Laboratories		
Work Order No.#	E-MAIL	Dated	30/04/2025
Date of Receipt of Sample	20/06/2025		
Period of Analysis	20/06/2025 To 25/06/2025		
Sampling Team Idma	Idma Representative Team	Client	MEIL
Sampling Location#	Down Stream Chenab River		
Visual Observation	N/A		
Date of Sampling	17/06/2025		
Date of Reporting	25/06/2025		
Sampling Protocol	IS:17614 (PART-1):2021		
Testing Protocol	-		

RESULTS

S.No.	Test Parameter	Units	Results	Test Methods
	Chemical Testing (Water)	-	-	-
1	pH	-	7.48	IS 3025 (Part 11)
2	Chloride (as Cl)	mg/L	30.4	IS 3025 (Part 32)
3	Hardness Total (as CaCO ₃)	mg/L	111.0	IS 3025 (Part 21)
4	Oil & Grease	mg/L	<2.5	IS 3025 (Part 39)
5	Total Dissolved Solids	mg/L	154	IS 3025 (Part 16)
6	Sulphate (as SO ₄)	mg/L	10.8	IS 3025 (Part 24)
7	Iron as Fe	mg/L	0.009	IS 3025 (Part 53)
8	Lead as Pb	mg/L	BLQ(LOQ-0.0005)	IS 3025 (Part 47)
9	Biochemical Oxygen Demand (3-days at 27 °C)	mg/L	4.0	IS 3025 (Part 44)



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TEST REPORT

Lab No.		200625L-ED-023			Page No. 2/2
S.No.	Test Parameter	Units	Results	Test Methods	
10	Chemical Oxygen Demand	mg/L	12.0	IS 3025 (Part 58)	
11	Feecal Coliform	MPN/100ml	130	IS 1622:1981	

Opinion :

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TEST REPORT

Lab No.	200625L-ED-028	Page No. 1/1	
Customer#	Megha Engineering & Infrastructures Limited Ratle Hydroelectric project Vill- Drabshalla, Distt.- Kishtwar-182204 Jammu & Kashmir		
Type of Sample#	Noise Level D.G.		
Customer's Description of Sample#	Noise Level D.G.		
Quantity#	01 No.		
Packing, Markings#	Instrument at Site.		
Mode of Collection of Sample	Sampling by Laboratories		
Work Order No.#	E-MAIL	Dated	30/04/2025
Date of Receipt of Sample	20/06/2025		
Period of Analysis	20/06/2025 To 25/06/2025		
Sampling Team	Idma Representative Team	Client	MEIL
Sampling Location#	DG Noise, Cummins 1500 KVA, Sr. No. 1016, Down Stream		
Visual Observation	N/A		
Date of Sampling	17/06/2025		
Date of Reporting	25/06/2025		
Sampling Protocol	CPCB PROTOCOL:2015		
Testing Protocol	CPCB		

RESULTS

S.No.	Test Parameter	Units	Result	Specifications	Test Method
	CHEMICAL DISCIPLINE (Source Noise Levels)	-	-	-	-
1	1.0 m from the enclosure surface	dB(A)	70.9	Max. 75.0	CPCB PROTOCOL JULY 2015
2	0.5 m surface acoustic enclosure when door are open	dB (A)	101.8	--	CPCB PROTOCOL JULY 2015
3	0.5 m surface acoustic enclosure when door are Close	dB (A)	76.5	--	CPCB PROTOCOL JULY 2015
4	Insertion Loss	dB (A)	25.3	Min. 25	CPCB PROTOCOL JULY 2015

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TEST REPORT

Lab No.	200625L-ED-029		Page No. 1/1
Customer#	Megha Engineering & Infrastructures Limited Rattle Hydroelectric project Vill- Drabshalla, Distt.- Kishtwar-182204 Jammu & Kashmir		
Type of Sample#	Noise Level D.G.		
Customer's Description of Sample#	Noise Level D.G.		
Quantity#	01 No.		
Packing, Markings#	Instrument at Site.		
Mode of Collection of Sample	Sampling by Laboratories		
Work Order No.#	E-MAIL	Dated	30/04/2025
Date of Receipt of Sample	20/06/2025		
Period of Analysis	20/06/2025 To 25/06/2025		
Sampling Team	Idma Representative Team	Client	MEIL
Sampling Location#	DG Noise, Cummins 500 KVA, Sr. No. 7714, Down Stream		
Visual Observation	N/A		
Date of Sampling	17/06/2025		
Date of Reporting	25/06/2025		
Sampling Protocol	CPCB PROTOCOL:2015		
Testing Protocol	CPCB		

RESULTS

S.No.	Test Parameter	Units	Result	Specifications	Test Method
	CHEMICAL DISCIPLINE (Source Noise Levels)	-	-	-	-
1	1.0 m from the enclosure surface	dB(A)	72.8	Max. 75.0	CPCB PROTOCOL JULY 2015
2	0.5 m surface acoustic enclosure when door are open	dB (A)	102.8	--	CPCB PROTOCOL JULY 2015
3	0.5 m surface acoustic enclosure when door are Close	dB (A)	77.2	--	CPCB PROTOCOL JULY 2015
4	Insertion Loss	dB (A)	25.6	Min, 25	CPCB PROTOCOL JULY 2015

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TEST REPORT

Lab No.	200625L-ED-030		Page No. 1/1
Customer#	Megha Engineering & Infrastructures Limited Rattle Hydroelectric project VIII- Drabshalla, Distt.- Kishtwar-182204 Jammu & Kashmir		
Type of Sample#	Noise Level D.G.		
Customer's Description of Sample#	Noise Level D.G.		
Quantity#	01 No.		
Packing, Markings#	Instrument at Site.		
Mode of Collection of Sample	Sampling by Laboratories		
Work Order No.#	E-MAIL	Dated	30/04/2025
Date of Receipt of Sample	20/06/2025		
Period of Analysis	20/06/2025 To 25/06/2025		
Sampling Team	Idma Representative Team	Client	MEIL
Sampling Location#	DG Noise, Cummins 500 KVA, Sr. No.0623, Down Stream		
Visual Observation	N/A		
Date of Sampling	17/06/2025		
Date of Reporting	25/06/2025		
Sampling Protocol	CPCB PROTOCOL:2015		
Testing Protocol	CPCB		

RESULTS

S.No.	Test Parameter	Units	Result	Specifications	Test Method
	CHEMICAL DISCIPLINE (Source Noise Levels)	-	-	-	-
1	1.0 m from the enclosure surface	dB(A)	70.8	Max. 75.0	CPCB PROTOCOL JULY 2015
2	0.5 m surface acoustic enclosure when door are open	dB (A)	101.7	--	CPCB PROTOCOL JULY 2015
3	0.5 m surface acoustic enclosure when door are Close	dB (A)	76.4	--	CPCB PROTOCOL JULY 2015
4	Insertion Loss	dB (A)	25.3	Min. 25	CPCB PROTOCOL JULY 2015

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Idma Laboratories Limited



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TEST REPORT

Lab No.	200625L-ED-031		Page No.	1/1
Customer#	Megha Engineering & Infrastructures Limited Ratle Hydroelectric project Vill- Drabshalla, Distt.- Kishtwar-182204 Jammu & Kashmir			
Type of Sample#	Noise Level D.G.			
Customer's Description of Sample#	Noise Level D.G.			
Quantity#	01 No.			
Packing, Markings#	Instrument at Site.			
Mode of Collection of Sample	Sampling by Laboratories			
Work Order No.#	E-MAIL	Dated	30/04/2025	
Date of Receipt of Sample	20/06/2025			
Period of Analysis	20/06/2025 To 25/06/2025			
Sampling Team	Idma Representative Team	Client	MEIL	
Sampling Location#	DG Noise, Cummins 500 KVA, Sr. No.0658, Down Stream.			
Visual Observation	N/A			
Date of Sampling	17/06/2025			
Date of Reporting	25/06/2025			
Sampling Protocol	CPCB PROTOCOL:2015			
Testing Protocol	CPCB			

RESULTS

S.No.	Test Parameter	Units	Result	Specifications	Test Method
	CHEMICAL DISCIPLINE (Source Noise Levels)	-	-	-	-
1	1.0 m from the enclosure surface	dB(A)	70.9	Max. 75.0	CPCB PROTOCOL JULY 2015
2	0.5 m surface acoustic enclosure when door are open	dB (A)	100.9	--	CPCB PROTOCOL JULY 2015
3	0.5 m surface acoustic enclosure when door are Close	dB (A)	75.6	--	CPCB PROTOCOL JULY 2015
4	Insertion Loss	dB (A)	25.3	Min. 25	CPCB PROTOCOL JULY 2015

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TEST REPORT

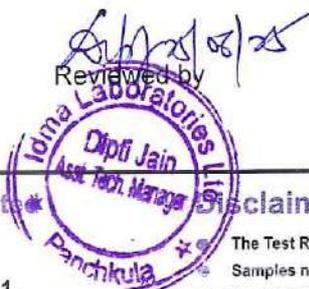
Lab No.	200625L-ED-032		Page No. 1/1
Customer#	Megha Engineering & Infrastructures Limited Ratle Hydroelectric project Vill- Drabshalla, Distt.- Kishtwar-182204 Jammu & Kashmir		
Type of Sample#	Noise Level D.G.		
Customer's Description of Sample#	Noise Level D.G.		
Quantity#	01 No.		
Packing, Markings#	Instrument at Site.		
Mode of Collection of Sample	Sampling by Laboratories		
Work Order No.#	E-MAIL	Dated	30/04/2025
Date of Receipt of Sample	20/06/2025		
Period of Analysis	20/06/2025 To 25/06/2025		
Sampling Team	Idma Representative Team	Client	MEIL
Sampling Location#	DG Noise , Cummins 100 KVA GVK Colony		
Visual Observation	N/A		
Date of Sampling	17/06/2025		
Date of Reporting	25/06/2025		
Sampling Protocol	CPCB PROTOCOL:2015		
Testing Protocol	CPCB		

RESULTS

S.No.	Test Parameter	Units	Result	Specifications	Test Method
	CHEMICAL DISCIPLINE (Source Noise Levels)	-	-	-	-
1	1.0 m from the enclosure surface	dB(A)	72.9	Max. 75.0	CPCB PROTOCOL JULY 2015
2	0.5 m surface acoustic enclosure when door are open	dB (A)	101.6	--	CPCB PROTOCOL JULY 2015
3	0.5 m surface acoustic enclosure when door are Close	dB (A)	76.2	--	CPCB PROTOCOL JULY 2015
4	Insertion Loss	dB (A)	25.4	Min. 25	CPCB PROTOCOL JULY 2015

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TEST REPORT

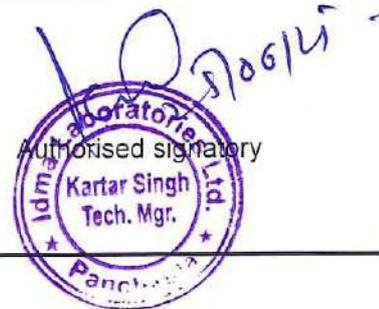
Lab No.	200625L-ED-033	Page No. 1/1	
Customer#	Megha Engineering & Infrastructures Limited Ratle Hydroelectric project Vill- Drabshalla, Distt.- Kishtwar-182204 Jammu & Kashmir		
Type of Sample#	Waste Water (Batching Plant)		
Customer's Description of Sample#	Waste Water (Batching Plant)		
Quantity#	5 Ltr.		
Packing, Markings#	Plastic Can.		
Mode of Collection of Sample	Sampling by Laboratories		
Work Order No.#	E-MAIL	Dated	30/04/2025
Date of Receipt of Sample	20/06/2025		
Period of Analysis	20/06/2025 To 25/06/2025		
Sampling Team	Idma Representative Team	Client	MEIL
Sampling Location#	Sedimentation Tank CP-30, Batching Plant, Up-Stream.		
Visual Observation	N/A		
Date of Sampling	18/06/2025		
Date of Reporting	25/06/2025		
Sampling Protocol	IS:17614 (PART-1):2021		
Testing Protocol	CPCB		

RESULTS

S.No.	Test Parameter	Units	Results	Specifications	Test Method
	CHEMICAL TESTING (Waste Water)	-	-	-	-
1	pH	-	7.36	5.5- 9.0	IS 3025 (Part 11)
2	Chemical Oxygen Demand (COD)	mg/L	123.7	Max. 250	IS 3025 (Part 58)
3	Biochemical Oxygen Demand (3-days at 27 °C)	mg/L	16.0	Max. 30	IS 3025 (Part 44)
4	Oil & Grease	mg/L	3.5	Max. 10	IS 3025 (Part 39)
5	Total Dissolved Solids (TDS)	mg/L	565	-	IS 3025 (Part 16)
6	Total Suspended Solids (TSS)	mg/L	51	Max. 100	IS 3025 (Part 17)

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TEST REPORT

Lab No.	200625L-ED-034	Page No. 1/1	
Customer#	Megha Engineering & Infrastructures Limited Ratle Hydroelectric project Vill- Drabshalla, Distt.- Kishtwar-182204 Jammu & Kashmir		
Type of Sample#	Waste Water (Batching Plant)		
Customer's Description of Sample#	Waste Water (Batching Plant)		
Quantity#	5 Ltr.		
Packing, Markings#	Plastic Can.		
Mode of Collection of Sample	Sampling by Laboratories		
Work Order No.#	E-MAIL	Dated	30/04/2025
Date of Receipt of Sample	20/06/2025		
Period of Analysis	20/06/2025 To 25/06/2025		
Sampling Team	Idma Representative Team	Client	MEIL
Sampling Location#	CP-240, Batching Plant Down Stream.		
Visual Observation	N/A		
Date of Sampling	18/06/2025		
Date of Reporting	25/06/2025		
Sampling Protocol	IS:17614 (PART-1):2021		
Testing Protocol	CPCB		

RESULTS

S.No.	Test Parameter	Units	Results	Specifications	Test Method
	CHEMICAL TESTING (Waste Water)	-	-	-	-
1	pH	-	7.28	5.5-9.0	IS 3025 (Part 11)
2	Chemical Oxygen Demand (COD)	mg/L	127.7	Max. 250	IS 3025 (Part 58)
3	Biochemical Oxygen Demand (3-days at 27 °C)	mg/L	14.0	Max. 30	IS 3025 (Part 44)
4	Oil & Grease	mg/L	3.4	Max. 10	IS 3025 (Part 39)
5	Total Dissolved Solids (TDS)	mg/L	593	-	IS 3025 (Part 16)
6	Total Suspended Solids (TSS)	mg/L	26.0	Max. 100	IS 3025 (Part 17)

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TEST REPORT

Lab No.	200625L-ED-035		Page No.	1/1
Customer#	Megha Engineering & Infrastructures Limited Ratle Hydroelectric project Vill- Drabshalla, Distt.- Kishtwar-182204 Jammu & Kashmir			
Type of Sample#	Waste Water (Batching Plant)			
Customer's Description of Sample#	Waste Water (Batching Plant)			
Quantity#	5 Ltr.			
Packing, Markings#	Plastic Can.			
Mode of Collection of Sample	Sampling by Laboratories			
Work Order No.#	E-MAIL	Dated	30/04/2025	
Date of Receipt of Sample	20/06/2025			
Period of Analysis	20/06/2025 To 25/06/2025			
Sampling Team	Idma Representative Team	Client	MEIL	
Sampling Location#	Sedimentation Tank-CP 120, Batching Plant Down Stream.			
Visual Observation	N/A			
Date of Sampling	18/06/2025			
Date of Reporting	25/06/2025			
Sampling Protocol	IS:17614 (PART-1):2021			
Testing Protocol	CPCB			

RESULTS

S.No.	Test Parameter	Units	Results	Specifications	Test Method
	CHEMICAL TESTING (Waste Water)	-	-	-	-
1	pH	-	7.36	5.5-9.0	IS 3025 (Part 11)
2	Chemical Oxygen Demand (COD)	mg/L	135.7	Max. 250	IS 3025 (Part 58)
3	Biochemical Oxygen Demand (3-days at 27 °C)	mg/L	16.0	Max. 30	IS 3025 (Part 44)
4	Oil & Grease	mg/L	3.2	Max. 10	IS 3025 (Part 39)
5	Total Dissolved Solids (TDS)	mg/L	488	-	IS 3025 (Part 16)
6	Total Suspended Solids (TSS)	mg/L	43	Max. 100	IS 3025 (Part 17)

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TEST REPORT

Lab No.	200625L-ED-036	Page No. 1/1	
Customer#	Megha Engineering & Infrastructures Limited Ratle Hydroelectric project VIII- Drabshalla, Distt.- Kishtwar-182204 Jammu & Kashmir		
Type of Sample#	Waste Water (RO Reject)		
Customer's Description of Sample#	Waste Water (RO Reject)		
Quantity#	5 Ltr.		
Packing, Markings#	Plastic Can.		
Mode of Collection of Sample	Sampling by Laboratories		
Work Order No.#	E-MAIL	Dated	30/04/2025
Date of Receipt of Sample	20/06/2025		
Period of Analysis	20/06/2025 To 25/06/2025		
Sampling Team	Idma Representative Team	Client	MEIL
Sampling Location#	RO Plant (Up-Stream)		
Visual Observation	N/A		
Date of Sampling	18/06/2025		
Date of Reporting	25/06/2025		
Sampling Protocol	IS:17614 (PART-1):2021		
Testing Protocol	CPCB		

RESULTS

S.No.	Test Parameter	Units	Results	Specifications	Test Method
	CHEMICAL TESTING (Waste Water)	-	-	-	-
1	pH	-	7.62	5.5-9.0	IS 3025 (Part 11)
2	Chemical Oxygen Demand (COD)	mg/L	239.5	Max. 250	IS 3025 (Part 58)
3	Biochemical Oxygen Demand (3-days at 27 °C)	mg/L	26.0	Max.30	IS 3025 (Part 44)
4	Oil & Grease	mg/L	4.9	Max. 10	IS 3025 (Part 39)
5	Total Dissolved Solids (TDS)	mg/L	1286	-	IS 3025 (Part 16)
6	Total Suspended Solids (TSS)	mg/L	82	Max. 100	IS 3025 (Part 17)

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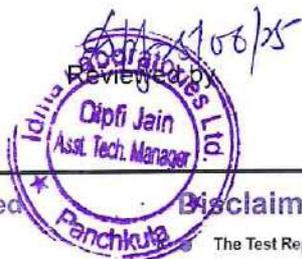
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TEST REPORT

Lab No.	200625L-ED-024		Page No.	1/2
Customer#	Megha Engineering & Infrastructures Limited Ratle Hydroelectric project Vill- Drabshalla, Distt.- Kishtwar-182204 Jammu & Kashmir			
Type of Sample#	Stack Emission (DG)			
Customer's Description of Sample#	Stack Emission (DG)			
Quantity#	01 No.			
Packing, Markings#	Thimble Packed in Polythene Pouch.			
Mode of Collection of Sample	Sampling by Laboratories			
Work Order No.#	E-MAIL	Dated	30/04/2025	
Date of Receipt of Sample	20/06/2025			
Period of Analysis	20/06/2025 To 25/06/2025			
Sampling Team	Idma Representative Team	Client	MEIL	
Sampling Location#	Stack Attach to DG Set Cummins 1500 KVA, Sr. No.1016, Down Stream			
Visual Observation	N/A			
Date of Sampling	17/06/2025			
Date of Reporting	25/06/2025			
Sampling Protocol	LATS/80/2013-14 USEPA:2013			
Testing Protocol	CPCB			

RESULTS

S.No.	Test Parameter	Units	Results	Specifications	Test Method
	CHEMICAL TESTING (ATMOSPHERIC POLLUTION):	-	-	-	
	STACK MONITORING -GENERAL INFORMATIONS:	-	-	-	
1	Stack Height	Meters	9.0	-	-
2	Stack Diameter	Meters	0.203	-	-
3	Ambient Temperature	°C	31	-	-
4	Stack Temperature	°C	144	-	-
5	Velocity	m/s	8.0	-	-
6	Type of Fuel	-	HSD	-	-



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TEST REPORT

Lab No.		200625L-ED-024				Page No. 2/2
S.No.	Test Parameter	Units	Results	Specifications	Test Method	
7	Sampling Flow rate	LPM	15	-	-	
8	Sampling Time	Minutes	50	-	-	
9	Volumetric Flow rate	Nm ³ /hr	665.7	-	-	
	PARAMETERS:	-	-	-	-	
10	PM	mg /Nm ³	58.3	Max. 75	IS:11255(Part -1)	
11	CO	mg /Nm ³	52.1	Max. 150	IS:13270	
12	NOx	ppmv	129.2	Max. 710	IS: 11255(Part -7)	
13	SO2	mg /Nm ³	46.8	-	IS: 11255(Part -2)	

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TEST REPORT

Lab No.	200625L-ED-025/A		Page No. 1/2
Customer#	Megha Engineering & Infrastructures Limited Ratle Hydroelectric project Vill- Drabshalla, Distt.- Kishtwar-182204 Jammu & Kashmir		
Type of Sample#	Stack Emission (DG)		
Customer's Description of Sample#	Stack Emission (DG)		
Quantity#	01 No.		
Packing, Markings#	Thimble Packed in polythene Pouch.		
Mode of Collection of Sample	Sampling by Laboratories		
Work Order No.#	E-MAIL	Dated	30/04/2025
Date of Receipt of Sample	20/06/2025		
Period of Analysis	20/06/2025 To 25/06/2025		
Sampling Team	Idma Representative Team	Client	MEIL
Sampling Location#	Stack Attach to DG Set Cummins 500 KVA, Sr. No.7714, Down Stream.		
Visual Observation	N/A		
Date of Sampling	17/06/2025		
Date of Reporting	25/06/2025		
Sampling Protocol	LATS/80/2013-14 USEPA:2013		
Testing Protocol	CPCB		

RESULTS

S.No.	Test Parameter	Units	Results	Specifications	Test Method
	CHEMICAL TESTING (ATMOSPHERIC POLLUTION):	-	-	-	
	STACK MONITORING -GENERAL INFORMATIONS:	-	-	-	
1	Stack Height	Meters	70	-	-
2	Stack Diameter	Meters	0.178	-	-
3	Ambient Temperature	°C	162	-	-
4	Stack Temperature	°C	31	-	-
5	Velocity	m/s	8.5	-	-
6	Type of Fuel	-	HSD	-	-



Authorized signatory



Idma Laboratories Limited

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Panchkula - 134113,

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TEST REPORT

Lab No.	200625L-ED-025/A				Page No. 2/2
S.No.	Test Parameter	Units	Results	Specifications	Test Method
7	Sampling Flow rate	LPM	16	-	-
8	Sampling Time	Minutes	47	-	-
9	Volumetric Flow rate	Nm ³ /hr	520.3	-	-
	PARAMETERS:	-	-	-	-
10	PM	g/kVW-hr	0.09	Max.0.2	IS:11255(Part -1)
11	CO	g/kVW-hr	1.26	Max. 3.5	IS:13270
12	SO ₂	g/kVW-hr	1.06	-	IS: 11255(Part -2)

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End of Report



Idma Laboratories Limited

Idma Corporate Park,

391, Industrial Area, Phase - 1,

Panchkula - 134113,

Haryana (India)

Tel No. 0172 - 5064827,- 5064830

Website : www.idmagroup.co.inEmail : commercial@idmalab.co.in

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Idma Laboratories Limited

TEST REPORT

Lab No.	200625L-ED-025/B		Page No.	1/1
Customer#	Megha Engineering & Infrastructures Limited Ratle Hydroelectric project Vill- Drabshalla, Distt.- Kishtwar-182204 Jammu & Kashmir			
Type of Sample#	Stack Emission (DG)			
Customer's Description of Sample#	Stack Emission (DG)			
Quantity#	01 No.			
Packing, Markings#	Thimble Packed in polythene Pouch.			
Mode of Collection of Sample	Sampling by Laboratories			
Work Order No.#	E-MAIL	Dated	30/04/2025	
Date of Receipt of Sample	20/06/2025			
Period of Analysis	20/06/2025 To 25/06/2025			
Sampling Team	Idma Representative Team	Client	MEIL	
Sampling Location#	Stack Attach to DG Set Cummins 500 KVA, Sr. No.7714, Down Stream.			
Visual Observation	N/A			
Date of Sampling	17/06/2025			
Date of Reporting	25/06/2025			
Sampling Protocol	LATS/80/2013-14 USEPA:2013			
Testing Protocol	CPCB			

RESULTS

S.No.	Test Parameter	Units	Results	Specifications	Test Method
1	NOx +HC	g/kW-hr	1.81	Max. 4.0	IS: 11255(Part -7)

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TEST REPORT

Lab No.	200625L-ED-026/A		Page No. 1/2
Customer#	Megha Engineering & Infrastructures Limited Ratle Hydroelectric project Vill- Drabshalla, Dist.- Kishtwar-182204 Jammu & Kashmir		
Type of Sample#	Stack Emission (DG)		
Customer's Description of Sample#	Stack Emission (DG)		
Quantity#	01 No.		
Packing, Markings#	Thimble Packed in polythene Pouch.		
Mode of Collection of Sample	Sampling by Laboratories		
Work Order No.#	E-MAIL	Dated	30/04/2025
Date of Receipt of Sample	20/06/2025		
Period of Analysis	20/06/2025 To 25/06/2025		
Sampling Team	Idma Representative Team	Client	MEIL
Sampling Location#	Stack Attach to DG Set Cummins 500 KVA, Sr. No.0623, Down Stream		
Visual Observation	N/A		
Date of Sampling	17/06/2025		
Date of Reporting	25/06/2025		
Sampling Protocol	LATS/80/2013-14 USEPA:2013		
Testing Protocol	CPCB		

RESULTS

S.No.	Test Parameter	Units	Results	Specifications	Test Method
	CHEMICAL TESTING (ATMOSPHERIC POLLUTION):	-	-	-	
	STACK MONITORING -GENERAL INFORMATIONS:	-	-	-	
1	Stack Height	Meters	9.0	-	-
2	Stack Diameter	Meters	0.178	-	-
3	Ambient Temperature	°C	31	-	-
4	Stack Temperature	°C	152	-	-
5	Velocity	m/s	8.3	-	-
6	Type of Fuel	-	HSD	-	-



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TEST REPORT

Lab No.	200625L-ED-026/A					Page No. 2/2
S.No.	Test Parameter	Units	Results	Specifications	Test Method	
7	Sampling Flow rate	LPM	16	-	-	
8	Sampling Time	Minutes	47	-	-	
9	Volumetric Flow rate	Nm ³ /hr	520.0	-	-	
	PARAMETERS:	-	-	-	-	
10	PM	g/kW-hr	0.11	Max. 0.2	IS:11255(Part -1)	
11	CO	g/kW-hr	1.39	Max. 3.5	IS:13270	
12	SO ₂	g/kW-hr	1.46	-	IS: 11255(Part -2)	

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End of Report



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TEST REPORT

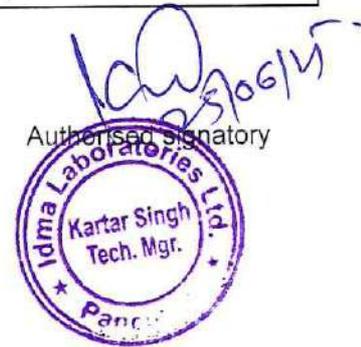
Lab No.	200625L-ED-026/B		Page No. 1/1	
Customer#	Megha Engineering & Infrastructures Limited Ratle Hydroelectric project Vill- Drabshalla, Distt.- Kishtwar-182204 Jammu & Kashmir			
Type of Sample#	Stack Emission (DG)			
Customer's Description of Sample#	Stack Emission (DG)			
Quantity#	01 No.			
Packing, Markings#	Thimble Packed in polythene Pouch.			
Mode of Collection of Sample	Sampling by Laboratories			
Work Order No.#	E-MAIL	Dated	30/04/2025	
Date of Receipt of Sample	20/06/2025			
Period of Analysis	20/06/2025 To 25/06/2025			
Sampling Team	Idma Representative Team	Client	MEIL	
Sampling Location#	Stack Attach to DG Set Cummins 500 KVA, Sr. No.0623, Down Stream			
Visual Observation	N/A			
Date of Sampling	17/06/2025			
Date of Reporting	25/06/2025			
Sampling Protocol	LATS/80/2013-14 USEPA:2013			
Testing Protocol	CPCB			

RESULTS

S.No.	Test Parameter	Units	Results	Specifications	Test Method
1	NOx +HC	g/kW-hr	1.62	Max. 4.0	IS: 11255(Part -7)

Represents details provided by the customer.

End of Report



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TEST REPORT

Lab No.	200625L-ED-027/A		Page No.	1/2
Customer#	Megha Engineering & Infrastructures Limited Ratle Hydroelectric project Vill- Drabshalla, Distt.- Kishtwar-182204 Jammu & Kashmir			
Type of Sample#	Stack Emission (DG)			
Customer's Description of Sample#	Stack Emission (DG)			
Quantity#	01 No.			
Packing, Markings#	Thimble Packed in polythene Pouch.			
Mode of Collection of Sample	Sampling by Laboratories			
Work Order No.#	E-MAIL	Dated	30/04/2025	
Date of Receipt of Sample	20/06/2025			
Period of Analysis	20/06/2025 To 25/06/2025			
Sampling Team	Idma Representative Team	Client	MEIL	
Sampling Location#	Stack Attach to DG Set Cummins 1500 KVA, Sr. No.0658, Down Stream.			
Visual Observation	N/A			
Date of Sampling	17/06/2025			
Date of Reporting	25/06/2025			
Sampling Protocol	LATS/80/2013-14 USEPA:2013			
Testing Protocol	CPCB			

RESULTS

S.No.	Test Parameter	Units	Results	Specifications	Test Method
	CHEMICAL TESTING (ATMOSPHERIC POLLUTION):	-	-	-	
	STACK MONITORING -GENERAL INFORMATIONS:	-	-	-	
1	Stack Height	Meters	7.0	-	-
2	Stack Diameter	Meters	0.178	-	-
3	Ambient Temperature	°C	31	-	-
4	Stack Temperature	°C	158	-	-
5	Velocity	m/s	8.8	-	-
6	Type of Fuel	-	HSD	-	-

**Idma Laboratories Limited**

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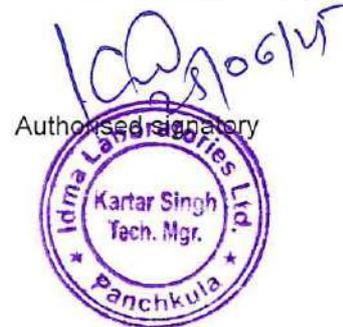
TC-8207

TEST REPORT

Lab No.		200625L-ED-027/A				Page No. 2/2
S.No.	Test Parameter	Units	Results	Specifications	Test Method	
7	Sampling Flow rate	LPM	16	-	-	
8	Sampling Time	Minutes	47	-	-	
9	Volumetric Flow rate	Nm ³ /hr	543.6	-	-	
	PARAMETERS:	-	-	-	-	
10	PM	g/kW-hr	0.11	Max. 0.2	IS:11255(Part -1)	
11	CO	g/kW-hr	1.22	Max. 3.5	IS:13270	
12	SO2	g/kW-hr	1.45	-	IS: 11255(Part -2)	

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TEST REPORT

Lab No.	200625L-ED-027/B		Page No. 1/1	
Customer#	Megha Engineering & Infrastructures Limited Ratle Hydroelectric project Vill- Drabshalla, Distt.- Kishtwar-182204 Jammu & Kashmir			
Type of Sample#	Stack Emission (DG)			
Customer's Description of Sample#	Stack Emission (DG)			
Quantity#	01 No.			
Packing, Markings#	Thimble Packed in polythene Pouch.			
Mode of Collection of Sample	Sampling by Laboratories			
Work Order No.#	E-MAIL	Dated	30/04/2025	
Date of Receipt of Sample	20/06/2025			
Period of Analysis	20/06/2025 To 25/06/2025			
Sampling Team	Idma Representative Team	Client	MEIL	
Sampling Location#	Stack Attach to DG Set Cummins 1500 KVA, Sr. No.0658, Down Stream.			
Visual Observation	N/A			
Date of Sampling	17/06/2025			
Date of Reporting	25/06/2025			
Sampling Protocol	LATS/80/2013-14 USEPA:2013			
Testing Protocol	CPCB			

RESULTS

S.No.	Test Parameter	Units	Results	Specifications	Test Method
1	NOx +HC	g/kW-hr	1.89	Max. 4.0	IS: 11255(Part -7)

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